

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBP/15200/2024 ARBP/11/2024	BVG INDIA L.T.D VS GREEN ENERGY DEVELOPEMT CO. L.T.D.	SANTOSH KUMAR DWIVEDY VS	// (//
2	D-BLAPL/7985/2024 BLAPL/3035/2024	PADMA CHARAN SETHI @ KALIA VS STATE OF ODISHA	ASHOK DAS VS	BADABAZAR /168 /2023 DISTRICT & SESSIONS JUDGE,BERHAM ST/0000272/2023
3	D-BLAPL/8639/2024 BLAPL/3036/2024	BANABASI KHILLA VS STATE OF ODISHA	NIHAR RANJAN SAHOO VS	MATHILI /98 /2019 C.J.M.,MALKANGIRI(Malkangiri) CT/0000020/2024
4	D-BLAPL/9332/2024 BLAPL/3037/2024	BANA NAYAK VS STATE OF ODISHA	BIPIN KUMAR NAYAK VS	BALLIGUDA /72 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000074/2024
5	D-BLAPL/9587/2024 BLAPL/3038/2024	PRABINA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /142 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000314/2023
6	D-BLAPL/9585/2024 BLAPL/3039/2024	PRABINA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	HARABHANGA /143 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000320/2023
7	D-BLAPL/9632/2024 BLAPL/3040/2024	KUMAR BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /377 /2022 J.M.F.C,UMERKOTE(Nabarangapur) GR/0000525/2022
8	D-BLAPL/9417/2024 BLAPL/3041/2024	KAILASH BEHERA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	//0 SPECIAL JUDGE,NAWAPARA(Nuapada) Sa/0000006/2024
9	D-BLAPL/9145/2024 BLAPL/3042/2024	DANDAPANI NAYAK VS STATE OF ODISHA	NIRAKAR MALI VS	//0 SPL.JUDGE, CHATRAPUR (GANJAM)(Ga 2(A)CC/0000005/2024
10	D-BLAPL/8882/2024 BLAPL/3043/2024	HASAN ALI VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BASELI SAHI PS /270 /2022 1ST A.D.J.,PURI(Puri) TR/0000034/2023
11	D-BLAPL/8563/2024 BLAPL/3044/2024	PRASANTA KUMAR BHOI @ KALU VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	KHANDAGIRI P.S. /493 /2023 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0001538/2023

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12	D-BLAPL/9581/2024 BLAPL/3045/2024	SUSANTA SINGH VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /87 /2024 S.D.J.M. CIVIL JUDGE (JD),BOUDH(Baud CT/0000095/2024
13	D-BLAPL/9017/2024 BLAPL/3046/2024	AKASH DAS @ SANTOSH @ SINU VS STATE OF ODISHA	SUSIL KUMAR PATNAIK VS	CHAMPUA /95 /2024 S.D.J.M.-CIVIL JUDGE (JD),CHAMPUA(K GR/0000230/2024
14	D-BLAPL/8986/2024 BLAPL/3047/2024	PRADEEP PATNAIK VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR TOWN /87 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(B GR/0000289/2024
15	D-BLAPL/9280/2024 BLAPL/3048/2024	TARUN KUMAR BAROI VS REPUBLIC OF INDIA	TUHIN DAS VS	/ /0 SPL.CJM (CBI),BHUBANESWAR(Khordha Spe/0000004/2014
16	D-BLAPL/6050/2024 BLAPL/3049/2024	OM PRAKAS PASI VS STATE OF ODISHA	RASHMI RANJAN PATTANAİK VS	JEYPORE SADAR /211 /2021 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000075/2021
17	D-BLAPL/5692/2024 BLAPL/3050/2024	BHAKTA HARIJAN VS STATE OF ODISHA	BALARAM KHARA VS	BORIGUMMA /150 /2023 SPECIAL JUDGE,JEYPORE(Koraput) Spl/0001186/2023
18	D-BLAPL/8773/2024 BLAPL/3051/2024	MUNA DAKUA VS STATE OF ODISHA	ASHOK DAS VS	SHERAGADA /433 /2023 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000150/2023
19	D-BLAPL/7752/2024 BLAPL/3052/2024	GOBARDHAN MUNDA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	TURUMUNGA /117 /2016 AD-HOC A.D.J.(FTSC),KEONJHAR(Kendu Spl/0000015/2016
20	D-BLAPL/9559/2024 BLAPL/3053/2024	DIPAK BEHERA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KHAIRA /54 /2024 J.M.F.C.,SORO(Baleshwar) CT/0000267/2024
21	D-BLAPL/4214/2024 BLAPL/3054/2024	PAPU@KAMAL MANGARAJ VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BAGHAMARI /72 /2023 SPECIAL JUDGE (NDPS),KHURDA(Khor TR/0000049/2023
22	D-BLAPL/9629/2024 BLAPL/3055/2024	PRADOSH KUMAR BISWAL@CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY VS	BASTA /35 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000114/2024
23	D-BLAPL/9011/2024	SABIUL ISLAM	JUGALA KISHORE PANDA	/ /0

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	BLAPL/3056/2024	VS STATE OF ODISHA	VS	A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G 2(A)CC/0000012/2023
24	D-BLAPL/9697/2024 BLAPL/3057/2024	BALBIR RANA VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE SADAR /238 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000090/2020
25	D-BLAPL/8040/2024 BLAPL/3058/2024	BASANTA DEEP @ PINTU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	GOLAMUNDA /204 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000103/2023
26	D-BLAPL/9686/2024 BLAPL/3059/2024	RANJIT KUMAR SWAIN VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BHADRAK TOWN /639 /2023 S.D.J.M.,BHADRAK(Bhadrak) GR/0002634/2023
27	D-BLAPL/9682/2024 BLAPL/3060/2024	RAMESH CHANDRA SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BAISINGA /189 /2023 A.D.J.,BARIPADA(Mayurbhanj) ST/0000209/2023
28	D-BLAPL/9679/2024 BLAPL/3061/2024	PRADOSH KUMAR BISWAL@CHIKU VS STATE OF ODISHA	SATYABRATA MOHANTY VS	RUPSA /21 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000142/2024
29	D-BLAPL/8744/2024 BLAPL/3062/2024	ANKESH KUMAR VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	G.R.P.S.,SAMBALPUR /17 /2024 SPL.JUDGE SAMBALPUR(Sambalpur) TR/0000012/2024
30	D-BLAPL/7184/2024 BLAPL/3063/2024	MANAS SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 1ST ADJ CUM SPL.JUDGE,KHURDA(Kh TR/0000021/2021
31	D-BLAPL/9124/2024 BLAPL/3064/2024	RAMESH BARIK @ RAMESH BARIKA VS STATE OF ODISHA	SISIRA PANIGRAHI VS	RAMBHA (KHALLIKOTE) /731 /2023 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0001951/2023
32	D-BLAPL/9711/2024 BLAPL/3065/2024	BIDESHI PRADHAN VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KHALLIKOTE /193 /2024 J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI GR/0000484/2024
33	D-BLAPL/9472/2024 BLAPL/3066/2024	RAVIN KUMAR YADAV VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BHUBANESWAR G.R.P.S. /30 /2024 DISTRICT & SESIONS JUDGE,BHUBANE TR/0000108/2024
34	D-BLAPL/9704/2024 BLAPL/3067/2024	SACHIN RAJ JENA VS	SK. ZAFARULLA VS	SORO /395 /2023 ASST.SESSION JUDGE,SORO(Baleshwar)

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35	D-BLAPL/9231/2024 BLAPL/3068/2024	STATE OF ODISHA BASUDEV JALA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ST/000010/2024 CHITRAKONDA /114 /2022 SPECIAL JUDGE,MALKANGIRI(Malkang
36	D-BLAPL/9706/2024 BLAPL/3069/2024	NARAYAN JHAWAR VS STATE OF ODISHA(CID,CB, ODISHA CUTTACK)	SIDHARTHA DAS VS	Spl/0000141/2022 CYBER CRIME AND ECONOMIC OFFEN S.D.J.M.,BHUBANESWAR(Khordha) CT/0001818/2023
37	D-BLAPL/9720/2024 BLAPL/3070/2024	RABINDRA BEHERA VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	DHAULI PS /106 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000335/2023
38	D-BLAPL/4089/2024 BLAPL/3071/2024	BASANTA NAIK VS STATE OF ODISHA	KURESH PRASAD DASH VS	BHANJANAGAR /140 /2017 ASSISTANT SESSIONS JUDGE,BHANJAN ST/0000236/2023
39	D-BLAPL/9363/2024 BLAPL/3072/2024	FARU @ FARUK KHAN VS STATE OF ODISHA	AMRITA MISHRA VS	DARGHA BAZAR /79 /2021 2ND ADJ,CUTTACK(Cuttack) ST/0000052/2022
40	D-BLAPL/9723/2024 BLAPL/3073/2024	PANA GOUDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	BADAGADA /551 /2023 A.D.J.,BHANJANAGAR(Ganjam) ST/0000048/2024
41	D-BLAPL/9605/2024 BLAPL/3074/2024	HARI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /397 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000023/2023
42	D-BLAPL/9175/2024 BLAPL/3075/2024	MAINUDDIN SK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUMUDIBANDHA /43 /2024 SPECIAL JUDGE,BALLIGUDA(Kandhama Spl/0000078/2024
43	D-BLAPL/9603/2024 BLAPL/3076/2024	SIDHESWAR PRADHAN VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /435 /2023 SPECIAL JUDGE,BHAWANIPATNA(Kala Spl/0000095/2023
44	D-BLAPL/9623/2024 BLAPL/3077/2024	BULARI NAIK VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	HINDOL /75 /2024 S.D.J.M.,HINDOL(Dhenkanal) GR/0000222/2024
45	D-BLAPL/9640/2024 BLAPL/3078/2024	RAJEEV LOCHAN DAS VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	EOW,BHUBANESWAR /12 /2023 PRESIDING OFFICER,DESIGNATED COU CT/0000101/2023

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46	D-BLAPL/7700/2024 BLAPL/3079/2024	AJAYA DIGAL VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	BASELI SAHI PS /111 /2019 SPECIAL JUDGE, PURI(Puri) TR/0000056/2020
47	D-BLAPL/9676/2024 BLAPL/3080/2024	SANTOSH NAIK@SANTU VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	/ /0 ADDL.SPL.JUDGE, TALCHER(Anugul) Spl/0000001/2024
48	D-BLAPL/9726/2024 BLAPL/3081/2024	SANGRAM DAS VS STATE OF ODISHA	BIKRAM PARIJA VS	DHAULI PS /27 /2024 J.M.F.C.(V),BHUBANESWAR(Khordha) CT/0000270/2024
49	D-BLAPL/9635/2024 BLAPL/3082/2024	SANJAY NIAL VS STATE OF ODISHA	UMAKANTA BARIK VS	KOKSARA /216 /2023 ASST. SESSIONS JUDGE,JAIPATNA(Kala CT/0000013/2024
50	D-BLAPL/8857/2024 BLAPL/3083/2024	PRAKASH MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	/ /0 SPECIAL JUDGE,KENDRAPARA(Kendrap TR/0000013/2024
51	D-BLAPL/9643/2024 BLAPL/3084/2024	PRAKASH MOHAPATRA@NAYAK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	SATYABADI /355 /2022 2ND A.D.J.,PURI(Puri) ST/0000040/2023
52	D-BLAPL/9589/2024 BLAPL/3085/2024	BEDAPATI MAJHI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /397 /2022 A.D.J.,BHAWANIPATNA(Kalahandi) CT/0000023/2023
53	D-BLAPL/9170/2024 BLAPL/3086/2024	SRIKANTA PADHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BRAMHA BARADA /56 /2024 J.M.F.C.,CHANDIKHOLE(Jajapur) CT/0000674/2024
54	D-BLAPL/9599/2024 BLAPL/3087/2024	PRABINA KUMAR PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /176 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000304/2023
55	D-BLAPL/9602/2024 BLAPL/3088/2024	PRABINA PRADHAN VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /191 /2023 J.M.F.C.,HARBHANGA(Baudh) CT/0000327/2023
56	D-BLAPL/9617/2024 BLAPL/3089/2024	SUSANTA@SUSHANTA KUMAR DAS VS STATE OF ODISHA	B.S.DASPARIDA VS	KHANTAPADA /262 /2022 A.D.J.,BALASORE(Baleshwar) ST/0000217/2023
57	D-BLAPL/8906/2024	PINKU @ TAPAN KUMAR PRADHAN	RABINDRANATH BARIK	SARANAKUL /115 /2023

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	BLAPL/3090/2024	VS STATE OF ODISHA	VS	ADDL. DIST. AND SESSION JUDGE, OD ST/0000122/2023
58	D-BLAPL/9699/2024 BLAPL/3091/2024	BAPI@DEBRAJ@DEBASIS SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	RAGHUNATHPUR /332 /2023 JMFC-GRAMA NYAYALAYA, RAGHUN. GR/0000321/2023
59	D-BLAPL/9458/2024 BLAPL/3092/2024	JHANGUDU JANI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	KORAPUT SADAR /165 /2023 S.D.J.M.,KORAPUT(Koraput) GR/0000947/2023
60	D-BLAPL/8669/2024 BLAPL/3093/2024	DEVIDUTTA PANIGRAHI VS STATE OF ODISHA	BHABANI SHANKAR RAYAGURU VS	EOW,BHUBANESWAR /27 /2023 PRESIDING OFFICER,DESIGNATED COU CT/0000127/2023
61	D-BLAPL/9420/2024 BLAPL/3094/2024	SAMARA MADKAMI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2023
62	D-BLAPL/9421/2024 BLAPL/3095/2024	BISHNU@BHISMA KHARA VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ORKEL /72 /2023 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000068/2023
63	D-BLAPL/8356/2024 BLAPL/3096/2024	GYANA RANJAN SARANGI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BAIDYANATHPUR /286 /2023 J.M.F.C.,BERHAMPUR(Ganjam) GR/0001356/2023
64	D-BLAPL/8678/2024 BLAPL/3097/2024	MINI PRADHAN@MINATI SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /46 /2023 JMFC, BHAPUR(Nayagarh) GR/0000043/2023
65	D-BLAPL/9976/2024 BLAPL/3098/2024	RAKESH BEHERA VS STATE OF ODISHA	PRIYADARSHINEE BIJAYALAXMI DAS VS	//0 J.M.F.C.,BASTA(Baleshwar) 2(A)CC/0000078/2024
66	D-BLAPL/9374/2024 BLAPL/3099/2024	AJAY KHARA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	ORKEL /207 /2021 SPECIAL JUDGE,MALKANGIRI(Malkang Spl/0000110/2021
67	D-BLAPL/9085/2024 BLAPL/3100/2024	SMITH@SMITHA SETHI VS STATE OF ODISHA	SWATIREKHA JENA VS	KANTABANJI /326 /2022 J.M.F.C.,KANTABANJI(Balangir) GR/0000584/2022
68	D-CMAPL/9402/2024 CMAPL/81/2024	NARENDRA KUMAR NAYAK VS	ADV. VS	// ()

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69	D-CMP/14118/2024 CMP/306/2024	STATE OF ODISHA SATYASISH SWAIN VS JAITUNA BIBI	H.V.B.R.K.DORA VS	// // CIVIL JUDGE (SD),BHUBANESWAR(Kh CS/0000945/2013
70	D-CMP/13160/2024 CMP/307/2024	PRADYUMNA KUMAR DAS VS JAGANNATH DAS	DEEPALI MAHAPATRA VS	// CIVIL JUDGE (SD),ANANDPUR(Kendujha CS/0000060/2008
71	D-CMP/14055/2024 CMP/308/2024	SABITA MISHRA VS AJIT PRASAD PUJARI	SUBHENDU KUMAR DAS VS	// CIVIL JUDGE (JD),BOLANGIR(Balangir) EC/0000004/2018
72	D-CMP/13831/2024 CMP/309/2024	TANMAY KUMAR RAUT VS BISWANATH DALAI	ASHOK DAS VS	// CIVIL JUDGE (SD),BERHAMPUR(Ganjam) CS/0000131/2022
73	D-CMP/12390/2024 CMP/310/2024	PRUTHIKANTA BISWAL VS MINA KUMARI ACHARYA @ MINA KUMAR ACHARYA	TUSAR KUMAR MISHRA VS	// ADDL.CIVIL JUDGE (SD),CUTTACK(Cuttack) Fd/0000043/2022
74	D-CMP/15045/2024 CMP/311/2024	BRAMHACHARI UDAY DAS VS SANTOSH KUMAR SATPATHY	SOUMYA MISHRA VS	// J.M.F.C.,BASTA(Baleshwar) CS/0000667/2019
75	D-CMP/15070/2024 CMP/312/2024	DEBASIS DAS VS ANANDA MOHAN DUTTA	SOUMYA MISHRA VS	// DIST.& SESSIONS JUDGE,IAJPUR(Jajapur) CRREV/0000003/2022
76	D-CMP/10867/2024 CMP/313/2024	RANGALATA SAHOO VS LAMBODARA BEHERA	MAHESWAR MOHANTY VS	// CIVIL JUDGE (SD), CHANDIKHOL(Jajapur) CS/0000052/2020
77	D-CMP/13692/2024 CMP/314/2024	SANJOG KUMAR SAHU VS GOKULA SAHU	TRILOCHAN NANDA VS	// CIVIL JUDGE (SD),SONEPUR(Sonepur) CS/0000062/2023
78	D-CMP/13049/2024 CMP/315/2024	KALPANA SINGH VS SHAKUNTALA MOHANTY	SUKANTA KUMAR NAYAK (2) VS	// CIVIL JUDGE (JD),BHADRAK(Bhadrak) CS/0000152/1997
79	D-CMP/13478/2024 CMP/316/2024	SASHIBHUSAN PUROHIT VS PRAKASH CHANDRA PUROHIT	PRATYUSHA NAIDU VS	// DISTRICT & SESSIONS JUDGE,BOLANGIR Fao/0000006/2023

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80	D-CONTC/10603/2024 CONTC/2301/2024	OLAKANA MELANA PADIA SURAKHYA COMMITTEE, CUTTACK VS VINEET BHARDWAJ, I.A.S	JAYDEEP PAL VS	// 0 //
81	D-CONTC/9436/2024 CONTC/2302/2024	ABHAYA KUMAR MAJHI VS JAY NARAYAN SHEET, ENGINR. IN CHIEF, RURAL WATER SUPPLY AND SANITATION(RWS AND S), BBSR	ADV. VS	// 0 //
82	D-CONTC/13978/2024 CONTC/2303/2024	LAXMI SAHOO VS RAJESH PRAVAKAR PATIL, COMMNR. B.M.C., BBSR	ADV. VS	// 0 //
83	D-CONTC/9407/2024 CONTC/2304/2024	LAXMAN BEHERA VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
84	D-CONTC/8792/2024 CONTC/2305/2024	KISHOR KUMAR MEHER VS ASWATHI. S, I.A.S.	ADV. VS	// 0 //
85	D-CONTC/8537/2024 CONTC/2306/2024	KISHORE CHANDRA MOHANTY VS NA HARIS, CHAIRMAN, BBSR, DEVELOPMENT AUTHORITY	SATRUGHNA DASH (A) VS	// 0 //
86	D-CONTC/10443/2024 CONTC/2307/2024	TETAKI NAIK VS ALOK KAR, DIRECTOR R AND R EX OFFICIO, ADD., SECY., TO GOVT., W.R, DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
87	D-CONTC/10441/2024 CONTC/2308/2024	TULADEV MAJHI VS ALOK KAR, DIRECTOR (R AND R),AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	BIJAYA KUMAR BEHERA 1 VS	// 0 //
88	D-CONTC/10759/2024 CONTC/2309/2024	MIR KHURSID ALI VS SHALINI PANDIT, I.A.S.	ADV VS	// 0 //
89	D-CONTC/9545/2024 CONTC/2310/2024	JANAKAR NAYAK VS MANAS RANJAN TRIPATHY, TAHASILDAR, MAHAKALAPADA	DAMODAR PATRA VS	// 0 //
90	D-CONTC/13111/2024 CONTC/2311/2024	SAROJINI CHAYANI VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
91	D-CONTC/13127/2024	SUSAMA DASH	ADV.	//

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	CONTC/2312/2024	VS ASWASTA S., COMMNR CUM SECY., S AND ME DEPT.	VS	0 //
92	D-CONTC/13116/2024 CONTC/2313/2024	NIRANJAN PRADHAN VS ASWASTA S., COMMNR. CUM SECY., S AND ME DEPT.	ADV. VS	// 0 //
93	D-CONTC/13123/2024 CONTC/2314/2024	NIRANJAN PANDA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
94	D-CONTC/13121/2024 CONTC/2315/2024	JAGABANDHU JENA VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// 0 //
95	D-CONTC/14376/2024 CONTC/2316/2024	PRASANNA KUMAR JENA VS DR. SUBHANKAR MOHAPATRA, I.A.S.,	ADV. VS	// 0 //
96	D-CONTC/13717/2024 CONTC/2317/2024	MAHESH CHANDRA MOHANTY VS BHABANI SANKAR CHAINI, DIRECTOR, HIGHER EDUCATION DEPT.	ADV. VS	// 0 //
97	D-CONTC/11031/2024 CONTC/2318/2024	KAMAL LOCHAN GIRI VS BALWANT SINGH, MANAGING DIRECTOR CUM, APPOINTING AUTHORITY, OMC, BBSR KHORDHA	ADV VS	// 0 //
98	D-CONTC/11026/2024 CONTC/2319/2024	SANJEEV KUMAR SAHOO VS BALWANT SINGH, MANAGING DIRECTOR CUM, APPOINTING AUTHORITY, OMC, BBSR, KHURDA	ADV VS	// 0 //
99	D-CONTC/12028/2024 CONTC/2320/2024	SUDHANSHU KUMAR NAYAK VS G. MATHI VATHANAN, ADDL. CHIEF SECY. TO GOVT., HOUSING AND URBAN DEVLOPMENT DEPT., BBSR	ADV. VS	// 0 //
100	D-CONTC/11550/2024 CONTC/2321/2024	ABADHUTA BARIK VS ARUN KUMAR SARANGI, I.P.S.	ADV. VS	// 0 //
101	D-CONTC/13209/2024 CONTC/2322/2024	AMIYA JYOTI NAYAK VS DR. BHABANI SHANKAR CHAYANI, OAS	ADV. VS	// 0 //
102	D-CONTC/6687/2024 CONTC/2323/2024	JAYAKANTA PRADHAN VS	ADV. VS	// 0

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103	D-CONTC/10976/2024 CONTC/2324/2024	ABHAYA, I.P.S. KAMESWAR MAHAPATRO VS SMRUTI RANJAN PRADHAN, COLLECTOR AND D.M, GAJAPATI	ADV VS	// // ()
104	D-CONTC/9483/2024 CONTC/2325/2024	MANOJ KUMAR LATH VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
105	D-CONTC/9479/2024 CONTC/2326/2024	RADHABAI AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
106	D-CONTC/9325/2024 CONTC/2327/2024	BIJAY KUMAR AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
107	D-CONTC/9324/2024 CONTC/2328/2024	HARI PRASAD AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
108	D-CONTC/9319/2024 CONTC/2329/2024	MOHANLAL AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
109	D-CONTC/9315/2024 CONTC/2330/2024	BAJRANGLAL AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
110	D-CONTC/9312/2024 CONTC/2331/2024	PREM CHAND AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
111	D-CONTC/9044/2024 CONTC/2332/2024	SUNIL KUMAR SHEE VS DIPAK KUMAR DAS,TAHASILDAR,BALIAPAL,BALASORE	PRAVASH CHANDRA JENA VS	// // ()
112	D-CONTC/9298/2024 CONTC/2333/2024	SHYAMLAL AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()
113	D-CONTC/9294/2024 CONTC/2334/2024	SHREE GOPAL GOSHALA, BARGARH VS HARA PRASAD BHOI, EXECUTIVE OFFICER, BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// // ()

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114	D-CONTC/8727/2024 CONTC/2335/2024	DEEPAK AGRAWAL VS HARA PRASAD BHOI, EXECUTIVE OFFICER BARGARH MUNICIPALITY	AMIT PRASAD BOSE VS	// 0 //
115	D-CONTC/651/2024 CONTC/2336/2024	E. SRINIVAS RAO VS NARAHARI SETHY, COLLECTOR AND D.M., CUTTACK	JYOTSNARANI RATH VS	// 0 //
116	D-CONTC/7033/2024 CONTC/2337/2024	SIBA NARAYAN MISHRA VS SALINI PANDIT, I.A.S.	ADV. VS	// 0 //
117	D-CONTC/14379/2024 CONTC/2338/2024	ANNAPURNA JENA VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/7976/2024 CONTC/2339/2024	BAIDYANATH MOHAPATRA VS SATYABRATA SAHU, I.A.S.	ADV. VS	// 0 //
119	D-CONTC/11014/2024 CONTC/2340/2024	MAKHAMANI MAJHI VS ALOK KAR, DIRECTOR(R AND R)AND EX OFFICIO ADDL SECY TO GOVT,WATER RESOURCES, BBSR	ADV VS	// 0 //
120	D-CONTC/10993/2024 CONTC/2341/2024	GIRISH TRIPATHY VS DR. ABHAY KUMAR, I.P.S.	ADV. VS	// 0 //
121	D-CONTC/10354/2024 CONTC/2342/2024	PREMANANDA SAHU VS ABOLI SUNIL NARVANE, COLLECTOR JHARSUGUDA	ARUM KUMAR SAHU VS	// 0 //
122	D-CONTC/9605/2024 CONTC/2343/2024	MANIRAM MAJHI VS ALOK KAR, DIRECTOR (R AND R) AND EX OFFICIO, ADDL. SECY. TO GOVT., WATER RESOURCES DEPT.	ADV. VS	// 0 //
123	D-CONTC/10355/2024 CONTC/2344/2024	NETRANANDA PANDA VS ABOLI SUNIL NARVANE, COLLECTOR, JHARSUGUDA	SAROJ KUMAR MISHRA VS	// 0 //
124	D-CONTC/9887/2024 CONTC/2345/2024	BALARAM SAHOO VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
125	D-CONTC/14571/2024	BISHNU CHARAN JENA	ADV	//

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	CONTC/2346/2024	VS SANTOSH KUMAR ROUT, D.E.O, CUTTACK	VS	0 //
126	D-CONTC/12298/2024 CONTC/2347/2024	S.RAMA RAO VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
127	D-CONTC/12294/2024 CONTC/2348/2024	GREGORY TETE VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
128	D-CONTC/12293/2024 CONTC/2349/2024	AKASH NAIK VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
129	D-CONTC/12291/2024 CONTC/2350/2024	GANGADHAR JENA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
130	D-CONTC/10061/2024 CONTC/2351/2024	LABANIDHAR DAS VS DR.BISWAJIT DAS, SUB COLLECTOR, BHAWANIPATNA	AKASH KUMAR PATTAJOSHI VS	// 0 //
131	D-CONTC/14492/2024 CONTC/2352/2024	DR.AJIT KUMAR JENA VS SHALINI PANDIT, I.A.S.	GOPAL SINHA VS	// 0 //
132	D-CONTC/13573/2024 CONTC/2353/2024	RABINDRA KUMAR SUTAR VS SATYABRATA SAHOO, I.A.S.	ADV. VS	// 0 //
133	D-CONTC/13298/2024 CONTC/2354/2024	FAKIR MOHAN DAS VS RAJESH PRABHAKAR PATIL, I.A.S.	DURGA PRASANA DAS VS	// 0 //
134	D-CONTC/10030/2024 CONTC/2355/2024	DR.SANJUKTA MOHANTY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
135	D-CONTC/10026/2024 CONTC/2356/2024	SUVENDU KUMAR SATAPATHY VS ARAVIND AGARWAL, I.A.S.	ADV. VS	// 0 //
136	D-CONTC/10020/2024 CONTC/2357/2024	DR.RABINDRA KUMAR MISHRA VS	ADV. VS	// 0

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137	D-CONTC/10017/2024 CONTC/2358/2024	ARAVIND AGARWAL, I.A.S. DR.PARTHASARATHI MISHRA VS	ADV. VS	// // 0
138	D-CONTC/10011/2024 CONTC/2359/2024	ARAVIND AGARWAL, I.A.S. DR.SITARAM DAS VS	ADV VS	// // 0
139	D-CONTC/10009/2024 CONTC/2360/2024	ARAVIND AGARWAL, I.A.S DR.SANTI SWARUP BASA VS	ADV VS	// // 0
140	D-CONTC/10007/2024 CONTC/2361/2024	ARAVIND AGARWAL, I.A.S LAMBODAR MOHANTA VS	ADV. VS	// // 0
141	D-CONTC/10003/2024 CONTC/2362/2024	ARAVIND AGARWAL, I.A.S. DR.BICHITRANATH SAHOO VS	ADV VS	// // 0
142	D-CONTC/12290/2024 CONTC/2363/2024	ARAVIND AGARWAL, I.A.S PARA BADAIK VS	ADV. VS	// // 0
143	D-CONTC/12286/2024 CONTC/2364/2024	SANGRAMJIT NAYAK, I.A.S. RABINDRA SAHU @ RABINDRA KUMAR SAHU VS	ADV. VS	// // 0
144	D-CONTC/12271/2024 CONTC/2365/2024	SANGRAMJIT NAYAK, I.A.S. HEMA GHASI VS	ADV. VS	// // 0
145	D-CONTC/12269/2024 CONTC/2366/2024	SANGRAMJIT NAYAK, I.A.S. SHANTILATA NAIK VS	ADV. VS	// // 0
146	D-CONTC/12266/2024 CONTC/2367/2024	SANGRAMJIT NAYAK, I.A.S. NANDA KISHORE DASH VS	ADV VS	// // 0
147	D-CONTC/12265/2024 CONTC/2368/2024	SANGRAMJIT NAYAK, I.A.S. RAMESH KUMAR JENA@RAMESH CHANDRA JENA VS	ADV. VS	// // 0
		SANGRAMJIT NAYAK, I.A.S.		//

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148	D-CONTC/12264/2024 CONTC/2369/2024	IGNACE DUNG DUNG VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
149	D-CONTC/12261/2024 CONTC/2370/2024	SUMAN KUMAR SAHU VS DR.SALINI PANDIT, I.A.S	ADV VS	// 0 //
150	D-CONTC/12258/2024 CONTC/2371/2024	NILAMANI BEHERA VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
151	D-CONTC/12257/2024 CONTC/2372/2024	RABINDRA KARMAKAR VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
152	D-CONTC/12287/2024 CONTC/2373/2024	LAXMAN SRIRAM VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
153	D-CONTC/12284/2024 CONTC/2374/2024	MAMI SUNA VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
154	D-CONTC/12283/2024 CONTC/2375/2024	BINOD BIHARI SAHOO VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
155	D-CONTC/12278/2024 CONTC/2376/2024	RAMU SRIRAM VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
156	D-CONTC/12277/2024 CONTC/2377/2024	SUDRA NAIK VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
157	D-CONTC/12274/2024 CONTC/2378/2024	SUJANA CHOUDHURY VS SANGRAMJIT NAYAK, I.A.S.	ADV. VS	// 0 //
158	D-CONTC/12256/2024 CONTC/2379/2024	KAMALA BAGH VS SANGRAMJIT NAYAK, I.A.S.	ADV VS	// 0 //
159	D-CONTC/12255/2024	LAXMIKANTA DAS	ADV	//

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	CONTC/2380/2024	VS SANGRAMJIT NAYAK, I.A.S.	VS	() //
160	D-CRLA/9282/2024 CRLA/296/2024	SUBINDRA KANHAR VS STATE OF ODISHA(VIG.)	BHABANI SHANKAR DASPARIDA VS	VIGILANCE PS (BERHAMPUR) /3 /2014 SPECIAL JUDGE (VIGILANCE), PHULBA GR/000002/2014
161	D-CRLA/9284/2024 CRLA/297/2024	SWARNARAJA DEEP VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SAINTALA /131 /2018 A.D.J.,TITILAGARH(Balangir) ST/000043/2018
162	D-CRLA/4971/2024 CRLA/298/2024	DAMODAR MAJHI VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	KUNDHEIGOLA /79 /2015 A.D.J.,DEOGARH(Debagarh) ST/000054/2015
163	D-CRLA/8108/2024 CRLA/299/2024	PINTU @ CHINTAMANI NAIK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MADHUPATNA /135 /2019 AD-HOC ADJ (FTSC),CUTTACK(Cuttack) Spl/0000120/2019
164	D-CRLA/9105/2024 CRLA/300/2024	SUSHIL DANDSENA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	KINJIRKELA /55 /2018 DISTRICT & SESSIONS JUDGE,SUNDER ST/000090/2018
165	D-CRLA/8820/2024 CRLA/301/2024	SARAT KUMAR NAYAK VS STATE OF ODISHA	SURENDRA KUMAR BISWAL VS	EOW,BHUBANESWAR /1 /2022 O.P.I.D,BALASORE(Baleshwar) CT/000001/2022
166	D-CRLA/9463/2024 CRLA/302/2024	INDRAMANI DHRUA VS STATE OF ODISHA(VIG.)	NAMITA NAIK VS	SAMBALPUR VIGILANCE /94 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/000038/2015
167	D-CRLA/9466/2024 CRLA/303/2024	KAUSHALYA DHRUA VS STATE OF ODISHA(VIG.)	NAMITA NAIK VS	SAMBALPUR VIGILANCE /94 /2014 SPL.JUDGE (VIG), SUNDERGARH(Sunda CT/000038/2015
168	D-CRLA/9739/2024 CRLA/304/2024	GOURAHARI ROUT@ ROUTA VS STATE OF ODISHA(VIG.)	DIPTI RANJAN BHOKTA VS	KORAPUT VIGILANCE /16 /2015 SPL.JUDGE(VIG.),JEYPORE(Koraput) GR/000007/2015
169	D-CRLA/7788/2024 CRLA/305/2024	NABIN KUMAR DAS VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	TALABANIA /21 /2019 ADHOC ADDL. DISTRICT AND SESSION TR/000091/2023
170	D-CRLMC/1670/2024 CRLMC/1050/2024	DHARANIDHAR SAHOO VS	NALINI KANTA SAHOO VS	CHANDRASEKHARPUR /187 /2014 A.D.J.,BHUBANESWAR(Khordha)

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171	D-CRLMC/7651/2024 CRLMC/1051/2024	STATE OF ODISHA ABHAYA KUMAR BEHERA VS	ANIMESH MOHANTY VS	TR/0000004/2015 / /0 J.M.F.C,TALCHER(Anugul)
172	D-CRLMC/8391/2024 CRLMC/1052/2024	STATE OF ODISHA SIBA ROULA @ SHIBA ROULA VS	SOUBHAGYA KUMAR DASH VS	ICC/0000192/2016 DIGAPAHANDI /201 /2021 A.D.J.-CUM-SPL JUDGE,BERHAMPUR(G
173	D-CRLMC/7697/2024 CRLMC/1053/2024	STATE OF ODISHA JATADHARI BISWAL VS	SAMARENDRA MOHANTY VS	Spl/0000040/2021 BALIKUDA /85 /2017 S.D.J.M.,JAGATSINGHPUR(Jagatsinghapu
174	D-CRLMC/8767/2024 CRLMC/1054/2024	STATE OF ODISHA ABHISHEK MISHRA @ ABHISEK MISHRA VS	JAYANTA KUMAR MAJHI VS	GR/0000559/2017 SIMULIA /62 /2019 AD-HOC A.D.J.(FTSC),BALASORE(Balesh
175	D-CRLMC/8922/2024 CRLMC/1055/2024	STATE OF ODISHA DILLIP CHOUDHURY @ JITU VS	KULDEEP MOHANTY VS	Spl/0000082/2019 Bamapada (Industrial Area) /232 /2013 J.M.F.C.(CITY),BALASORE(Baleshwar)
176	D-CRLMC/7918/2024 CRLMC/1056/2024	STATE OF ODISHA GOPAL BEHERA@MUNDA VS	BISWARANJAN DALAI VS	CT/0002935/2013 NARASINGHPUR /2 /2001 J.M.F.C.,NARASINGHPUR(Cuttack)
177	D-CRLMC/2748/2024 CRLMC/1057/2024	STATE OF ODISHA ANTA PUTEL VS	SUSHANTA KUMAR JOSHI VS	GR/0000003/2001 TUREIKELA /55 /2016 J.M.F.C.,KANTABANJI(Balangir)
178	D-CRLMC/7975/2024 CRLMC/1058/2024	STATE OF ODISHA MILAN KUMAR DEBNATH VS	DEEPAK KUMAR SAHOO VS	GR/0000241/2016 MARINE PS AT JAMBO /19 /2024 S.D.J.M.,KENDRAPARA(Kendrapara)
179	D-CRLMC/7968/2024 CRLMC/1059/2024	STATE OF ODISHA AMAR KUMAR DAS VS	DEEPAK KU SAHOO VS	GR/0000439/2024 / /0 SPECIAL JUDGE,KENDRAPARA(Kendrap
180	D-CRLMC/7965/2024 CRLMC/1060/2024	STATE OF ODISHA KAMINA SAMAL VS	GAGAN BIHARI SINGH VS	Spl/0000760/2019 MARINE PS AT JAMBO /20 /2024 S.D.J.M.,KENDRAPARA(Kendrapara)
181	D-CRLMC/9349/2024 CRLMC/1061/2024	STATE OF ODISHA K. VENUGOPAL@K. VENUGOPAL RAO VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GR/0000440/2024 GAR BANDHA /99 /2021 S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE GR/0000591/2021

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182	D-CRLMC/9642/2024 CRLMC/1062/2024	RAMAKRUSHNA BISWARAY VS STATE OF ODISHA	RAJIB BIHARI MISHRA VS	GOP /17 /2007 J.M.F.C.,KONARK(Puri) GR/000008/2013
183	D-CRLMC/9245/2024 CRLMC/1063/2024	RATNAKAR NAHAK@NANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	SARANAKUL /149 /2014 A.D.J.,NAYAGARH(Nayagarh) TR/0000052/2017
184	D-CRLMC/9218/2024 CRLMC/1064/2024	BISWANATH PRADHAN VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	DHENKANAL TOWN /101 /2018 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL GR/0000406/2018
185	D-CRLMC/6081/2024 CRLMC/1065/2024	PHAMPA@SARAT SWAIN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	FATEGARH /8 /2009 A.S.J (WOMENS COURT), NAYAGARH(Nayagarh) ST/0000062/2021
186	D-CRLMC/9214/2024 CRLMC/1066/2024	ASHWINI PATEL VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 J.M.F.C.,JAJPUR ROAD(Jajapur) ICC/0000104/2021
187	D-CRLMC/8953/2024 CRLMC/1067/2024	BANSIDHAR GHANTA VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	DASPALLA /99 /2005 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000149/2005
188	D-CRLMC/8344/2024 CRLMC/1068/2024	SAMIR KHAMARI VS STATE OF ODISHA	PRASANTA KUMAR ROURAY VS	LAKHANA /25 /2022 SR CIVIL JUDGE (WOMENS COURT), NAYAGARH(Nayagarh) CT/0000188/2022
189	D-CRLMC/7818/2024 CRLMC/1069/2024	MARTAND SHARDUL VS STATE OF ODISHA	PRANAB KUMAR PASAYAT VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) CMC/0000602/2023
190	D-CRLMC/8364/2024 CRLMC/1070/2024	BENUA @ BENUDHAR @ BENU DAS VS STATE OF ODISHA	MITU KUMAR BISWAL VS	NAYAPALLI P.S. /235 /2018 2ND ADJ CUM SPL JUDGE,BHUBANESWAR TR/0000049/2020
191	D-CRLMC/8386/2024 CRLMC/1071/2024	ASHIM KUMAR DAS VS STATE OF ODISHA	SURYA KANTA PRADHAN VS	DHAMA /50 /2017 1ST ADDL SESSIONS JUDGE, SAMBALPUR TR/0000031/2017
192	D-CRLMC/8950/2024 CRLMC/1072/2024	SAIBANI MALLIK VS STATE OF ODISHA	ASHOK KUMAR SWAIN (1) VS	GANIA /15 /2016 J.M.F.C.,DASAPALLA(Nayagarh) GR/0000064/2016
193	D-CRLMC/8238/2024	PABAN SWAMI	KISHORE KUMAR MISHRA	SEA BEACH /59 /2023

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	CRLMC/1073/2024	VS STATE OF ODISHA	VS	SPECIAL JUDGE, PURI(Puri) TR/0000019/2023
194	D-CRLMC/8183/2024 CRLMC/1074/2024	GADADHAR RAUTARAY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	JATNI P.S. /362 /2021 JMFC, JATNI(Khordha) GR/0000380/2021
195	D-CRLMC/8325/2024 CRLMC/1075/2024	BALARAM KHETI VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	MANAMUNDA /28 /2009 J.M.F.C.,KANTAMAL(Baudh) GR/0000060/2009
196	D-CRLMC/9037/2024 CRLMC/1076/2024	SANJAY ROUT VS STATE OF ODISHA	MRUTUNJAYA MOHANTY VS	NIALI /219 /2020 J.M.F.C.,NIALI(Cuttack) GR/0000202/2020
197	D-CRLMC/6084/2024 CRLMC/1077/2024	ASHOK KUMAR MISHRA VS STATE OF ODISHA(VIG.)	PRAVASH CHANDRA JENA VS	BHUBANESWAR VIGILANCE /40 /2020 A.D.J. _ SPL.JUDGE (VIG.),BHUBANESW GR/0000045/2020
198	D-CRLMC/9645/2024 CRLMC/1078/2024	B.SHYAM @ SHYAM KUMAR VS STATE OF ODISHA	ARIJEET MISHRA VS	JARADA /108 /2021 J.M.F.C.,PATRAPUR(Ganjam) GR/0000167/2021
199	D-CRLMC/7778/2024 CRLMC/1079/2024	DWITI KRUSHNA SWAIN@KRUSHNA SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	HINJILI /9 /2012 ASST. SESSIONS JUDGE, HINJILICUT(G ST/0000069/2023
200	D-CRLMC/6385/2024 CRLMC/1080/2024	CHIRAKULA RAMESH @ CH. RAMESH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /194 /2022 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000405/2022
201	D-CRLMC/9966/2024 CRLMC/1081/2024	NARAYAN BEHERA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	SINDHIKELA PS /46 /2023 S.D.J.M.-CIVIL JUDGE (JD),TITILAGARH GR/0000081/2023
202	D-CRLMC/6978/2024 CRLMC/1082/2024	PRAMOD KUMAR KODAMASINGH VS STATE OF ODISHA(VIG.)	SANJIB KUMAR BHANJADEO VS	VIGILANCE PS (BERHAMPUR) /26 /2015 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000013/2015
203	D-CRLMC/9159/2024 CRLMC/1083/2024	SWETA JAGADALA@RAKESH VS STATE OF ODISHA	PRASANTA KISHORE RAY VS	BIRMAHARAJPUR /140 /2018 S.D.J.M.,BIRMAHARAJPUR(Sonepur) GR/0000263/2018
204	D-CRLMC/9210/2024 CRLMC/1084/2024	KAILASH CHANDRA SAHOO@SAHU VS	DEEPALI MAHAPATRA VS	BAIDYANATHPUR /476 /2023 S.D.J.M.,BERHAMPUR(Ganjam)

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205	D-CRLMC/8486/2024 CRLMC/1085/2024	STATE OF ODISHA ASHOK SAHU @ DIBAKARA @ LATA SAHU VS	RABINDRA NATH PANDA VS	GR/0002233/2023 PHIRINGIA /63 /2013 A.S.J.(W.C.),PHULBANI(Kandhamal)
206	D-CRLMP/8978/2024 CRLMP/505/2024	STATE OF ODISHA RONALI BEHERA VS	DR.SATCHIDANANDA PATNAIK VS	GR/0000455/2013 BANKI /85 /2023 ()
207	D-CRLMP/8427/2024 CRLMP/506/2024	STATE OF ODISHA SOUMYA PRAKASH BEHERA VS	SURYA SNATA MOHAPATRA VS	// / /0 ()
208	D-CRLMP/8789/2024 CRLMP/507/2024	MANASMITA PATRA @ BEHERA SUMITRA SAHOO VS	ABHISEK PRADHAN VS	// HANDAPA /80 /2024 ()
209	D-CRLMP/9412/2024 CRLMP/508/2024	STATE OF ODISHA KABIR TENEJA VS	ASHOK KUMAR BEHERA VS	// / /0 J.M.F.C.(II),BHUBANESWAR(Khordha)
210	D-CRLMP/9375/2024 CRLMP/509/2024	STATE OF ODISHA JANAKI BISWAL VS	DEBA KUMAR RATH VS	ICC/0004793/2023 KHANDAGIRI P.S. /64 /2024 ()
211	D-CRLMP/9241/2024 CRLMP/510/2024	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
212	D-CRLMP/8785/2024 CRLMP/511/2024	STATE OF ODISHA SANTOSINI BARIHA VS	KIRTAN DANG VS	// DUNGURIPALI /5 /2020 ()
213	D-CRLMP/9422/2024 CRLMP/512/2024	STATE OF ODISHA SUJITA RATH VS	DEEPAK KUMAR PANDA VS	// / /0 ()
214	D-CRLMP/9217/2024 CRLMP/513/2024	STATE OF ODISHA GTL INFRASTRUCTURE LTD., BBSR VS	SOUBHAGYA KUMAR DASH VS	// / /0 ()
215	D-CRLMP/9317/2024 CRLMP/514/2024	STATE OF ODISHA TAPAS KUMAR PRADHAN VS	PADMANAVA JENA VS	// / /0 ()
		STATE OF ODISHA		//

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216	D-CRLMP/9183/2024 CRLMP/515/2024	SITIKANTHA MAHALIK VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	BASUDEVPUR /739 /2023 () //
217	D-CRLMP/9292/2024 CRLMP/516/2024	JAGABANDHU PATRA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	ASTARANGA /25 /2024 () //
218	D-CRLMP/9269/2024 CRLMP/517/2024	MOUSUMI NAYAK VS STATE OF ODISHA	BALARAM NAYAK VS	CHANDAKA P.S. /19 /2024 () //
219	D-CRLMP/9290/2024 CRLMP/518/2024	GTL INFRASTRUCTURE LTD., BBSR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	/ /0 () //
220	D-CRLMP/6430/2024 CRLMP/519/2024	DURGA MADHAB SAMAL VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	LALBAG /32 /2024 () //
221	D-CRLMP/8376/2024 CRLMP/520/2024	SOMALIKA DASH VS STATE OF ODISHA	BRAHMANANDA TRIPATHY VS	/ /0 () //
222	D-CRLMP/9278/2024 CRLMP/521/2024	GOPAL CHARAN TARAI VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	/ /0 () //
223	D-CRLMP/8938/2024 CRLMP/522/2024	GOPINATH SETHY VS SUPERINTENDENT OF POLICE, PURI	DURGA PRASANA DAS VS	/ /0 CIVIL JUDGE (JR. DIVISION), KANAS(PU ICC/0000341/2022
224	D-CRLMP/9392/2024 CRLMP/523/2024	JAGABANDHU BISWAL VS STATE OF ODISHA	AMIYA KUMAR TARAI VS	/ /0 () //
225	D-CRLMP/9118/2024 CRLMP/524/2024	SWARNALATA KANDI VS STATE OF ODISHA	KABIRAJ PRADHAN VS	/ /0 () //
226	D-CRLMP/8945/2024 CRLMP/525/2024	SANJUKTA MAHAL VS STATE OF ODISHA	SUJIT KUMAR SAHU VS	/ /0 () //
227	D-CRLMP/9242/2024	BAIRAGI MUDULI	DEEPAK KU SAHOO	PATKURA /483 /2023

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	CRLMP/526/2024	VS STATE OF ODISHA	VS	() //
228	D-CRLMP/9283/2024 CRLMP/527/2024	RATNAKAR MISHRA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	//0 () //
229	D-CRLMP/9410/2024 CRLMP/528/2024	PRIYANKA SETHY VS STATE OF ODISHA	BHABANI PRASAD PRADHAN VS	BAUNISUNI /138 /2019 () //
230	D-CRLREV/8521/2024 CRLREV/133/2024	TRINATH BISWAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh
231	D-CRLREV/8994/2024 CRLREV/134/2024	UDDHABA SAHU VS STATE OF ODISHA	PRATYUSHA NAIDU VS	CMC/0000027/2023 LARAMBA /205 /2023 1ST ADDL SESSIONS JUDGE CUM PO,C
232	D-CRLREV/9622/2024 CRLREV/135/2024	CHINMAY CHINTAN ROUT VS RANJITA BARIK@ROUT	KULDEEP MOHANTY VS	CRA/0000002/2024 //0 3RD ADDL DISTRICT JUDGE, BALASOR
233	D-CRP/13704/2024 CRP/13/2024	MITARANI PATI VS SUDHAKAR PATI	SAIBRATA RATH VS	CRA/0000062/2023 // DISTRICT & SESIONS JUDGE,BHUBANE
234	D-FAO/11774/2024 FAO/129/2024	MANAGER CLAIMS, M/S. ICICI LOMBARD GENERAL INSURANCE COMPANY LTD. VS RABINARAYAN DAS	G.P.DUTTA VS	CS/0000013/2016 // COMNR.FOR EMPLOYEES COMP./ASST
235	D-FAO/13865/2024 FAO/130/2024	D.M, MANAGER ODISHA LEGAL HUB, M/S. NATIONAL INSURANCE CO. L.T.D. VS SUKADEV BHOI	BIJOY DASMOHAPATRA VS	EC/0000248/2020 // COMNR.FOR EMPLOYEES COMP./ASST
236	D-FAO/9029/2024 FAO/131/2024	THE MANAGER, CLAIMS, M/S. SHRIRAM G.I.CO. LTD. VS BINAY TRIPATHY	ADAM ALI KHAN VS	WC/0000340/2005 // COMNR.FOR EMPLOYEES COMP./ASST
237	D-FAO/14337/2024 FAO/132/2024	MAHENDRA MEHER VS UNION OF INDIA	SATYABAN SAHOO VS	EC/0000599/2015 // RAILWAY CLAIMS TRIBUNAL, BHUBA
238	D-MACA/13594/2024 MACA/208/2024	RABI@RABINDRA KUMAR PRADHAN VS	PRADEEP KUMAR MISHRA VS	Oa/0000062/2022 // 1ST MACT,CUTTACK(Cuttack)

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239	D-MACA/11055/2024 MACA/209/2024	NIRANJAN RANA M/S. NATIONAL INSURANCE CO.LTD. VS AJAY KUMAR MAHALIK	BIJOY DASMOHAPATRA VS	Mac/0000391/2016 // I MACT,BALASORE(Baleshwar) Mac/0000329/2019
240	D-MACA/11067/2024 MACA/210/2024	M/S. NATIONAL INSURANCE CO. L.T.D. VS BIDYADHARA PRUSTY	BIJOY DASMOHAPATRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000370/2019
241	D-MACA/13592/2024 MACA/211/2024	RASTRAJIT PANDA VS MAMATA MANJARI PATRA	PRADEEP KUMAR MISHRA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000942/2018
242	D-MACA/13600/2024 MACA/212/2024	MAHEK SARAF VS PARESH PRADHAN	PRADEEP KUMAR MISHRA VS	// 2ND M.A.C.T.(ND),SAMBALPUR(Sambalpur) Mac/0000026/2022
243	D-MACA/13606/2024 MACA/213/2024	NIBASHA TARAI VS SUDARSANA ROUT	PRADEEP KUMAR MISHRA VS	// 3RD MACT,JAGATSINGHPUR(Jagatsinghpur) Mac/0000069/2019
244	D-MACA/13599/2024 MACA/214/2024	LILI TANTI VS ASHOK KUMAR MAHANTA	PRADEEP KUMAR MISHRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000085/2022
245	D-MACA/13597/2024 MACA/215/2024	ANUSHAYA KUNDU VS SATYA PRAKASH DUTTA	PRADEEP KUMAR MISHRA VS	// DISTRICT & SESSIONS JUDGE,JAGATSINGHPUR Mac/0000150/2023
246	D-MACA/13609/2024 MACA/216/2024	BASANTA KUMAR BISWAL VS KAILASH CHANDRA BEHERA	PRADEEP KUMAR MISHRA VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000559/2015
247	D-MACA/13611/2024 MACA/217/2024	ROHIT KUMAR ROUL VS RATIKANT ROUL	PRADEEP KUMAR MISHRA VS	// I MACT,BALASORE(Baleshwar) Mac/0000187/2020
248	D-MACA/13605/2024 MACA/218/2024	AJAY PRADHAN @ ALEKH VS HIMANSHU SEKHAR DASH	PRADEEP KUMAR MISHRA VS	// 5TH M.A.C.T, BALASORE(Baleshwar) Mac/0000410/2017
249	D-MACA/13603/2024 MACA/219/2024	ASHOK BEHERA VS RABINDRA JENA	PRADEEP KUMAR MISHRA VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000449/2015

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250	D-MACA/13853/2024 MACA/220/2024	SAPNA SARANGI VS ADITYA KUMAR	PABITRA KUMAR NAYAK VS	// 1ST. A.D.J.,ROURKELA(Sundargarh) Mac/0000235/2019
251	D-MACA/7479/2024 MACA/221/2024	NIRLIPTA ROUT VS ANNAPURNA RANASINGH	TRILOCHAN PANIGRAHI VS	// 3rd M.A.C.T., CUTTACK(Cuttack) Mac/0000067/2027
252	D-MACA/11208/2024 MACA/222/2024	M/S. ORIENTAL INSURANCE CO. LTD. VS ANUPAMA SAHOO @ SAHU	ADAM ALI KHAN VS	// 1ST MACT,CUTTACK(Cuttack) Mac/0000774/2019
253	D-RPFAM/14407/2024 RPFAM/75/2024	MANESWAR NATH VS ARATI NATH	PRADEEP KUMAR NATH VS	// JUDGE,FAMILY COURT,ANGUL(Anugul) Crp/0000029/2020
254	D-RSA/9874/2024 RSA/71/2024	PRASANT KUMAR BHUJABAL VS PRAMILA DAS	DHANANJAYA MUND VS	// A.D.J.,BHAWANIPATNA(Kalahandi) RFA/0000019/2011
255	D-RVWPET/13662/2024 RVWPET/46/2024	SIBARAM PATRA VS ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION	KARUNAKAR JENA VS	// () //
256	D-WA/11608/2024 WA/494/2024	STATE OF ODISHA VS KESHAB CHANDRA NAYAK	BIPLAB MOHANTY,A.G.A VS	// () //
257	D-WA/11639/2024 WA/495/2024	STATE OF ODISHA VS SURENDRA KUMAR NATH	DEBASIS MOHAPATRA,A.S.C VS	// () //
258	D-WA/11597/2024 WA/496/2024	STATE OF ODISHA VS KESHAB CHANDRA NATH	BIPLAB MOHANTY,A.G.A VS	// () //
259	D-WA/12816/2024 WA/497/2024	STATE OF ODISHA VS BIDESHI MEHER	BIPLAB MOHANTY, A.G.A. VS	// () //
260	D-WA/12854/2024 WA/498/2024	STATE OF ODISHA VS SANKIRTAN SAI	BIPLAB MOHANTY, A.G.A. VS	// () //
261	D-WA/12495/2024	STATE OF ODISHA	BIPLAB MOHANTY, A.G.A.	//

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	WA/499/2024	VS SWATAHSIDDHA NAYAK	VS	0 //
262	D-WA/11624/2024 WA/500/2024	STATE OF ODISHA VS MANTU KUMAR SASMAL	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
263	D-WA/11529/2024 WA/501/2024	STATE OF ODISHA VS CHATURBHUJA PRADHAN	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
264	D-WA/11958/2024 WA/502/2024	STATE OF ODISHA VS PRAFULLA KUMAR PANIGRAHI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
265	D-WA/11535/2024 WA/503/2024	STATE OF ODISHA VS DINABANDHU MOHAKUR	BIPLAB MOHANTY,A.G.A VS	// 0 //
266	D-WA/11773/2024 WA/504/2024	STATE OF ODISHA VS SATRUGHNA GIRI	BIPLAB MOHANTY, A.G.A. VS	// 0 //
267	D-WA/12236/2024 WA/505/2024	STATE OF ODISHA VS GOURANGA CHARAN MALLICK	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
268	D-WA/11548/2024 WA/506/2024	STATE OF ODISHA VS LOKANATH SAHOO	BIPLAB MOHANTY,A.G.A VS	// 0 //
269	D-WA/11618/2024 WA/507/2024	STATE OF ODISHA VS SARAT KUMAR SAHOO	BIPLAB MOHANTY, A.G.A. VS	// 0 //
270	D-WA/11727/2024 WA/508/2024	STATE OF ODISHA VS RANJAN KUMAR SAHU	BIPLAB MOHANTY, A.G.A. VS	// 0 //
271	D-WA/11792/2024 WA/509/2024	STATE OF ODISHA VS NIROD CHANDRA MOHANTA	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
272	D-WA/13252/2024 WA/510/2024	STATE SELECTION BOARD, BBSR VS	SAMEER KUMAR DAS VS	// 0

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273	D-WA/13798/2024 WA/511/2024	SURYA PRASAD PANDA PRADEEP KUMAR PRADHAN VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// // 0 //
274	D-WA/13711/2024 WA/512/2024	BIPRA CHARAN PATRA VS STATE OF ODISHA	SHAKTI DATTA TRIPATHY VS	// 0 //
275	D-WA/13351/2024 WA/513/2024	STATE OF ODISHA VS NARAYAN CHANDRA SUTAR	DEBASIS MOHAPATRA, A.S.C. VS	// 0 //
276	D-WA/13328/2024 WA/514/2024	STATE OF ODISHA VS RABINDRANATH NAIK	BIPLAB MOHANTY,A.G.A VS	// 0 //
277	D-WA/13331/2024 WA/515/2024	STATE OF ODISHA VS SWARNALAXMI PARIJA	SANGRAM JENA, A.G.A. VS	// 0 //
278	D-WA/14262/2024 WA/516/2024	STATE OF ODISHA VS DASRATHI RAM DORA	SASWAT DAS,A.G.A VS	// 0 //
279	D-WA/8102/2024 WA/517/2024	ARUNA KUMAR NAIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
280	D-WA/8631/2024 WA/518/2024	JAYADEV PRADHAN VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
281	D-WP(C)/13347/2024 WP(C)/7976/2024	DEBASISH PATTANAIAK VS STATE OF ODISHA	BALARAM BEHERA VS	// 0 //
282	D-WP(C)/14025/2024 WP(C)/7977/2024	NEPAL CHHATRIA VS UNION OF INDIA	SAHASRA JYOTI NANDA VS	// 0 //
283	D-WP(C)/12833/2024 WP(C)/7978/2024	FACULTY ASSOCIATION, AIIMS, BBSR VS UNION OF INDIA	AMITABH MISHRA VS	// 0 //

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284	D-WP(C)/12971/2024 WP(C)/7979/2024	SANTOSH KUMAR DAS VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //
285	D-WP(C)/11350/2024 WP(C)/7980/2024	KAMAL PRASAD PANIGRAHI VS COLLECTOR, NABRANGPUR	TUKUNA KUMAR MISHRA VS	// 0 //
286	D-WP(C)/12315/2024 WP(C)/7981/2024	APARNA NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
287	D-WP(C)/14148/2024 WP(C)/7982/2024	JAMUNA BHOI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
288	D-WP(C)/13814/2024 WP(C)/7983/2024	MALAYA KUMAR SAHU VS PRINCIPAL SECY TO GOVT OF ODISHA, W.R.DEPT	BISWABIHARI MOHANTY VS	// 0 //
289	D-WP(C)/14159/2024 WP(C)/7984/2024	SADHINI KHARSEL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
290	D-WP(C)/14152/2024 WP(C)/7985/2024	UDHABA TAMBA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
291	D-WP(C)/13957/2024 WP(C)/7986/2024	GURESWAR BISHI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
292	D-WP(C)/11654/2024 WP(C)/7987/2024	CHANDRAKANTI BISWAL VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
293	D-WP(C)/13702/2024 WP(C)/7988/2024	SAHADEV DAS VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	// 0 //
294	D-WP(C)/13795/2024 WP(C)/7989/2024	KURTTIKA MAJHI VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
295	D-WP(C)/12153/2024	BIDYUT MANJARI PRADHAN	DIPTI RANJAN MOHAPATRA	//

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	WP(C)/7990/2024	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/12351/2024 WP(C)/7991/2024	ADITYA PRASAD DAS VS STATE OF ODISHA	MANOJ KUMAR MOHANTY (2) VS	// 0 //
297	D-WP(C)/12738/2024 WP(C)/7992/2024	MANJULATA HESSA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
298	D-WP(C)/11664/2024 WP(C)/7993/2024	ARATI MOHAPATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
299	D-WP(C)/11662/2024 WP(C)/7994/2024	PRITI PRIYA JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
300	D-WP(C)/12730/2024 WP(C)/7995/2024	ALIRANI PATRA VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
301	D-WP(C)/13926/2024 WP(C)/7996/2024	CHITRA LUHAR @ PARABHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
302	D-WP(C)/11668/2024 WP(C)/7997/2024	MITRAJIT NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
303	D-WP(C)/13562/2024 WP(C)/7998/2024	RASHMITA KARAN VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
304	D-WP(C)/12497/2024 WP(C)/7999/2024	PURUSOTTAM NANDA VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
305	D-WP(C)/13965/2024 WP(C)/8000/2024	ALEKHA KUMAR SWAIN VS UNION OF INDIA	GOPAL KRUSHNA NANDA VS	// 0 //
306	D-WP(C)/14599/2024 WP(C)/8001/2024	ANNANYA AISHARYA VS	ASHUTOSH MOHANTA VS	// 0

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307	D-WP(C)/12425/2024 WP(C)/8002/2024	STATE OF ODISHA HRUSHIKESH NAIK VS	SAROJ KU. MISHRA VS	// // ()
308	D-WP(C)/12865/2024 WP(C)/8003/2024	STATE OF ODISHA MANBODH SINGH VS	PRANAB KUMAR SAMANTRAY VS	// // ()
309	D-WP(C)/11686/2024 WP(C)/8004/2024	STATE OF ODISHA DIPTIRANJAN MOHAPATRA VS	BISWAJIT PASAYAT VS	// // ()
310	D-WP(C)/14505/2024 WP(C)/8005/2024	STATE OF ODISHA S.SANAMAKH RAO VS	BIRAJA PRASANNA DAS VS	// // ()
311	D-WP(C)/11505/2024 WP(C)/8006/2024	STATE OF ODISHA KISHORE CHANDRA SWAIN VS	ASHOK KUMAR MOHANTY VS	// // ()
312	D-WP(C)/14523/2024 WP(C)/8007/2024	JOINT COMMNR OF SALE TAX, CT AND GST , ANGUL SRIDHAR SAHOO VS	BIRAJA PRASANNA DAS VS	// // ()
313	D-WP(C)/13556/2024 WP(C)/8008/2024	STATE OF ODISHA SUPRIYA JENA VS	SATYABRATA SENAPATI VS	// // ()
314	D-WP(C)/14060/2024 WP(C)/8009/2024	STATE OF ODISHA KUNJALATA JENA VS	PITAMBAR PANDA VS	// // ()
315	D-WP(C)/14513/2024 WP(C)/8010/2024	STATE OF ODISHA RAJ KUMAR BEHERA VS	BIRAJA PRASANNA DAS VS	// // ()
316	D-WP(C)/14533/2024 WP(C)/8011/2024	STATE OF ODISHA PRABHAT KUMAR ROUSTRAY VS	BIRAJA PRASANNA DAS VS	// // ()
317	D-WP(C)/14979/2024 WP(C)/8012/2024	STATE OF ODISHA M/S. MAHAPATRA ENTERPRISES, SAMBALPUR VS	SUKANTA KUMAR DALAI VS	// // ()
		STATE OF ODISHA	M/S.DEBARAJ MOHANTY, A.MISHRA, B.P.PANDA, D.BEHERA	

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318	D-WP(C)/14589/2024 WP(C)/8013/2024	SAUNDARJYAMAYI MISHRA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
319	D-WP(C)/13952/2024 WP(C)/8014/2024	BIRANCHI BHATI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
320	D-WP(C)/11348/2024 WP(C)/8015/2024	SUSANTA KUMAR PRADHAN VS PRINCIPAL SECY, S AND ME DEPT, BBSR	PREMANANDA MOHANTY VS	// 0 //
321	D-WP(C)/13953/2024 WP(C)/8016/2024	MINATI KUMARI SINGHBHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
322	D-WP(C)/14061/2024 WP(C)/8017/2024	HARI HARA SETHI VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
323	D-WP(C)/14065/2024 WP(C)/8018/2024	LAMBODAR MALIK VS STATE OF ODISHA	PITAMBAR PANDA VS	// 0 //
324	D-WP(C)/14184/2024 WP(C)/8019/2024	CHOUBAN MEHER VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
325	D-WP(C)/11657/2024 WP(C)/8020/2024	SISIR KUMAR PANDA VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
326	D-WP(C)/13943/2024 WP(C)/8021/2024	MANASI BAG @ BHOE VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
327	D-WP(C)/13730/2024 WP(C)/8022/2024	BANALATA DASH VS TATA POWER CENTRAL ODISHA DISTRIBUTION LTD., BBSR	MOHIT AGARWAL VS	// 0 //
328	D-WP(C)/12976/2024 WP(C)/8023/2024	MANOJ KUMAR BEHERA VS STATE OF ODISHA	RAMESH CH. BEHERA VS	// 0 //
329	D-WP(C)/13494/2024	MAHESH THAKUR	PRATIK DASH	//

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	WP(C)/8024/2024	VS	VS	0
		THE SUB REGISTRAR, SUNDARGARH		//
330	D-WP(C)/14218/2024	SARASWATI PARIDA	JAGAMOHAN PATTANAIAK	//
	WP(C)/8025/2024	VS	VS	0
		MEMBER, BOARD OF REVENUE ODISHA		//
331	D-WP(C)/13366/2024	KANAKALATA SAHOO	RAGHUNATH DASMOHAPATRA	//
	WP(C)/8026/2024	VS	VS	0
		NURJAHAN BIBI		//
332	D-WP(C)/14681/2024	M/S SWASTIK STEVEDORES PVT LTD.	KAJAL SAHOO	//
	WP(C)/8027/2024	VS	VS	0
		UNION OF INDIA		//
333	D-WP(C)/12582/2024	RAMESH MOHARANA	SANJAY KUMAR PARIDA	//
	WP(C)/8028/2024	VS	VS	0
		STATE OF ODISHA		//
334	D-WP(C)/14501/2024	DILLIP KUMAR SAHOO	KRISHNA CHANDRA SAHU	//
	WP(C)/8029/2024	VS	VS	0
		STATE OF ODISHA		//
335	D-WP(C)/14427/2024	DR. UMESH PANIGRAHI	KRISHNA CHANDRA SAHU	//
	WP(C)/8030/2024	VS	VS	0
		STATE OF ODISHA		//
336	D-WP(C)/10152/2024	AJIT KUMR MENDULI	PREMANANDA MOHANTY	//
	WP(C)/8031/2024	VS	VS	0
		PRINCIPAL SECY. S AND ME DEPT. BBSR		//
337	D-WP(C)/14000/2024	JAYANTA KUMAR SINGHA	NIRANJAN NAYAK	//
	WP(C)/8032/2024	VS	VS	0
		STATE OF ODISHA		//
338	D-WP(C)/13030/2024	PRAKASH CHANDRA RAY	SUBASH CHANDRA PUSPALAKA	//
	WP(C)/8033/2024	VS	VS	0
		STATE OF ODISHA		//
339	D-WP(C)/13084/2024	M/S. NIRANJAN MOHAPATRA	KSHIROD KUMAR SAHOO	//
	WP(C)/8034/2024	VS	VS	0
		COMMISSIONER OF COMMERCIAL TAXES AND GST,ODISHA		//
340	D-WP(C)/14413/2024	DURYODHAN BARAL	BISHNU BRATA SINGH	//
	WP(C)/8035/2024	VS	VS	0

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341	D-WP(C)/13695/2024 WP(C)/8036/2024	STATE OF ODISHA HIRALAL BHOI VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// // ()
342	D-WP(C)/14270/2024 WP(C)/8037/2024	RAJANIKANTA LENKA VS THE ADDL. CT AND GST OFFICER, BALASORE CIRCLE	BHABANI PRASAD MOHANTY VS	// () //
343	D-WP(C)/13700/2024 WP(C)/8038/2024	KRUPASINDHU TANTY VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
344	D-WP(C)/13145/2024 WP(C)/8039/2024	BIJAYALAXMI ROUT VS STATE OF ODISHA	ABINASH ROUSTRAY VS	// () //
345	D-WP(C)/13718/2024 WP(C)/8040/2024	MANTU DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// () //
346	D-WP(C)/13697/2024 WP(C)/8041/2024	BHABAGRAHI SETHI VS STATE OF ODISHA	HALADHAR SETHY VS	// () //
347	D-WP(C)/13983/2024 WP(C)/8042/2024	BIROKISHOR DASH VS THE COMMISSIONER OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// () //
348	D-WP(C)/13161/2024 WP(C)/8043/2024	MAHALAXMI SELF HELP GROUP, KENDRAPARA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	// () //
349	D-WP(C)/14282/2024 WP(C)/8044/2024	M/S BANESWAR DAS, BALASORE VS CT AND GST OFFICER, BALASORE	BHABANI PRASAD MOHANTY VS	// () //
350	D-WP(C)/14961/2024 WP(C)/8045/2024	SURYAMANI MISHRA VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	// () //
351	D-WP(C)/11612/2024 WP(C)/8046/2024	UNITED INDIA INSURANCE CO. LTD., KHURDA VS SURYO UDYOG LTD., KHURDA	RAMESH CHANDRA SAHOO 1 VS	// () //

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352	D-WP(C)/13912/2024 WP(C)/8047/2024	DUTTI SAHOO VS ADDITIONAL COMMNR, SETTLEMENT AND CONSOLIDATION, CUTTACK	PRABHAT KUMAR PRAHARAJ VS	// 0 //
353	D-WP(C)/13991/2024 WP(C)/8048/2024	SADASIBA SAHU VS THE COMMISSIONER OF CT AND GST, CUTTACK	PRABODHA CHANDRA NAYAK VS	// 0 //
354	D-WP(C)/14002/2024 WP(C)/8049/2024	UMESH CHANDRA MAJHI VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
355	D-WP(C)/14411/2024 WP(C)/8050/2024	DIJENDRA PRASAD SINHA VS STATE OF ODISHA	BISHNU BRATA SINGH VS	// 0 //
356	D-WP(C)/13348/2024 WP(C)/8051/2024	RAGU MANGARAJ VS STATE OF ODISHA	BIGHNARAJ RATH VS	// 0 //
357	D-WP(C)/14269/2024 WP(C)/8052/2024	CHINTAMANI PATI VS RANJAN KUMAR MISHRA	SUSANTA KUMAR DASH VS	// 0 //
358	D-WP(C)/13389/2024 WP(C)/8053/2024	SK. SADAB MOHAMMED VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0 //
359	D-WP(C)/14266/2024 WP(C)/8054/2024	PRAFULLA KUMAR GIRI VS THE DY. COMMNR OF CT AND GST, BALASORE CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
360	D-WP(C)/13506/2024 WP(C)/8055/2024	TOFAN DEBNATH VS PRINCIPAL SECRETARY, REVENUE DEPT AND DM, BBSR	PRAFULLA KUMAR KAR VS	// 0 //
361	D-WP(C)/13996/2024 WP(C)/8056/2024	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
362	D-WP(C)/14285/2024 WP(C)/8057/2024	M/S BIJAY KUMAR BARIK, BALASORE VS STATE TAX OFFICER, BALASORE CIRCLE	BHABANI PRASAD MOHANTY VS	// 0 //
363	D-WP(C)/14294/2024	BIJAYA KUMAR DIXIT	S.SUDHAKAR RAO	//

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	WP(C)/8058/2024	VS STATE OF ODISHA	VS	0 //
364	D-WP(C)/13764/2024 WP(C)/8059/2024	LALIT MOHAN AGRAWAL VS STATE OF ODISHA	PRASANNA KUMAR SAMANTARA VS	// 0 //
365	D-WP(C)/13793/2024 WP(C)/8060/2024	ARUNA KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
366	D-WP(C)/13338/2024 WP(C)/8061/2024	DEBENDRA KUMAR JENA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
367	D-WP(C)/11732/2024 WP(C)/8062/2024	MANU DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
368	D-WP(C)/12061/2024 WP(C)/8063/2024	SUNITA DEVI VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
369	D-WP(C)/13786/2024 WP(C)/8064/2024	BINAYAK TRIPATHY VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
370	D-WP(C)/15129/2024 WP(C)/8065/2024	M/S. GDS BUILDERS PVT LTD, KHURDA VS PRINCIPAL COMMISSIONER GST AND CENTRAL EXCISE, BBSR	MADHAB LAL AGARWAL VS	// 0 //
371	D-WP(C)/11678/2024 WP(C)/8066/2024	SRI GANGADHAR MOHAPATRA VS STATE OF ODISHA	BISWAJIT SAHOO VS	// 0 //
372	D-WP(C)/13789/2024 WP(C)/8067/2024	SANJIBA KUMAR SAHU VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
373	D-WP(C)/14042/2024 WP(C)/8068/2024	MANAS RANJAN PATRA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
374	D-WP(C)/12772/2024 WP(C)/8069/2024	AJAY KUMAR PRADHAN VS	GOPAL CHARAN MOHANTY VS	// 0

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375	D-WP(C)/14955/2024 WP(C)/8070/2024	STATE OF ODISHA SUDHAKAR SAHOO VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
376	D-WP(C)/14041/2024 WP(C)/8071/2024	STATE OF ODISHA BASUDEV PADHI VS	JAJATI KISHORE MOHANTY VS	// // 0
377	D-WP(C)/8494/2024 WP(C)/8072/2024	STATE OF ODISHA CHANDRAKANTA PRUSTY VS	BIBHUTI BHUSAN SWAIN VS	// // 0
378	D-WP(C)/14956/2024 WP(C)/8073/2024	STATE OF ODISHA SURESH KUMAR DWIBEDI VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
379	D-WP(C)/14068/2024 WP(C)/8074/2024	STATE OF ODISHA PRAFULLA KUMAR PANDA VS	SWAPNA KUMAR OJHA VS	// // 0
380	D-WP(C)/12739/2024 WP(C)/8075/2024	ADDL.CHIEF SECY TO GOVT OF ODISHA, BBSR BIREN BHUTIA VS	MANOJ KUMAR PANDA VS	// // 0
381	D-WP(C)/14967/2024 WP(C)/8076/2024	STATE OF ODISHA NANDA KISHORE SAHOO VS	BINAYA BHUSAN ROUSTRAY VS	// // 0
382	D-WP(C)/11347/2024 WP(C)/8077/2024	STATE OF ODISHA PABITRA MOHAN PRADHAN VS	PREMANANDA MOHANTY VS	// // 0
383	D-WP(C)/14819/2024 WP(C)/8078/2024	PRINCIPAL SECY, S AND ME DEPT, BBSR SAPNA SETH VS	PRADEEP KUMAR MAHAPATRA VS	// // 0
384	D-WP(C)/13512/2024 WP(C)/8079/2024	STATE OF ODISHA M/S. BALGOPAL FOOD PRODUCTS PVT. LTD. SAMBALPUR VS	CHITTARANJAN DAS VS	// // 0
385	D-WP(C)/14969/2024 WP(C)/8080/2024	UNION OF INDIA GOPAL CHANDRA SANDA VS	RANJAN KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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386	D-WP(C)/9641/2024 WP(C)/8081/2024	BINAPANI DAS VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// 0 //
387	D-WP(C)/8652/2024 WP(C)/8082/2024	SHANTILATA ROUT VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
388	D-WP(C)/14970/2024 WP(C)/8083/2024	SIBARAM BEHERA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	// 0 //
389	D-WP(C)/9689/2024 WP(C)/8084/2024	UTTAM PANIGRAHI VS STATE OF ODISHA	RABINDRANATH PRUSTY VS	// 0 //
390	D-WP(C)/14972/2024 WP(C)/8085/2024	SUBASH CHANDRA MEHENA VS STATE OF ODISHA	BINAYA BHUSAN ROUTRAY VS	// 0 //
391	D-WP(C)/14463/2024 WP(C)/8086/2024	KABITA KUMARI SWAIN VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
392	D-WP(C)/9825/2024 WP(C)/8087/2024	DAMBARUDHAR SETHI VS THE CHIEF GENERAL MANAGER, SBI, BBSR	ROHIT RANJAN RAY VS	// 0 //
393	D-WP(C)/11479/2024 WP(C)/8088/2024	KULAMANI BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
394	D-WP(C)/14017/2024 WP(C)/8089/2024	SUDHIR KUMAR BHUSAN VS ADDITIONAL CHIEF SECY., TO GOVT OF ODISHA, FD, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
395	D-WP(C)/13571/2024 WP(C)/8090/2024	DHANESWAR MISHRA VS THE STATE OF ODISHA	ASHIS KUMAR MISHRA VS	// 0 //
396	D-WP(C)/11053/2024 WP(C)/8091/2024	ARAKHITA BISOI @ BISEI VS AUTHORIZED OFFICER, UTKAL GRAMEEN BANK, SAMBALPUR	SANTOSH KUMAR MAHANTY VS	// 0 //
397	D-WP(C)/14274/2024	RABINDRA KUMAR PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//

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	WP(C)/8092/2024	VS STATE OF ORISSA	VS	0 //
398	D-WP(C)/14648/2024 WP(C)/8093/2024	M/S. PRAKASH CHANDRA SAHOO, JAJPUR VS CT AND GST OFFICER, JAJPUR.	KAJAL SAHOO VS	// 0 //
399	D-WP(C)/14272/2024 WP(C)/8094/2024	HEMANTA KUMAR NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
400	D-WP(C)/13984/2024 WP(C)/8095/2024	BIRANCHI SAHU VS PRINCIPAL SECY TO GOVT, PANCHAYATI RAJ AND DRINKING WATER	SWAPNA KUMAR OJHA VS	// 0 //
401	D-WP(C)/12953/2024 WP(C)/8096/2024	MOUSUMI PALEI VS INDIAN OIL CORPORATION LTD. MUMBAI	BIGYAN KUMAR SHARMA VS	// 0 //
402	D-WP(C)/14044/2024 WP(C)/8097/2024	BHUPENDRA KUMAR PATRA VS STATE OF ODISHA	BAIJAYANTI MOHANTY VS	// 0 //
403	D-WP(C)/14770/2024 WP(C)/8098/2024	DR. MANJULATA NAYAK VS STATE OF ODISHA	RAMA KRISHNA BISOI VS	// 0 //
404	D-WP(C)/14307/2024 WP(C)/8099/2024	SUBHAM KUMAR SAHU VS DIRECTOR OF TEXTILES AND HANDLOOM, ODISHA, BBSR	AMITABH PRADHAN VS	// 0 //
405	D-WP(C)/14751/2024 WP(C)/8100/2024	DEEPAK KUMAR JENA VS GOVT. OF ODISHA	PARESH KUMAR SAHOO VS	// 0 //
406	D-WP(C)/10002/2024 WP(C)/8101/2024	DAUD KHAN VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
407	D-WP(C)/14037/2024 WP(C)/8102/2024	PARTHA PARTIM KARMAKAR VS ODISHA UNIVERSITY OF TECHNOLOGY AND RESERCH, BBSR	DR. JITENDRA KUMAR LENKA VS	// 0 //
408	D-WP(C)/14346/2024 WP(C)/8103/2024	DIGAPAL THANAPATI VS	PRADIPTA KUMAR PATTANAYAK VS	// 0

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409	D-WP(C)/14720/2024 WP(C)/8104/2024	STATE OF ODISHA M/S TATA STEEL LTD., MUMBAI VS	SARADA PRASANNA SARANGI VS	// // 0
410	D-WP(C)/14794/2024 WP(C)/8105/2024	STATE OF ODISHA DIPAK KUMAR NAYAK VS	MIHIR KANTA RATH VS	// // 0
411	D-WP(C)/14193/2024 WP(C)/8106/2024	STATE OF ODISHA PANKAJ KUMAR NAYAK VS	Anurag Pati VS	// // 0
412	D-WP(C)/15040/2024 WP(C)/8107/2024	STATE OF ODISHA HIMANSU SEKHAR SAHU VS	SAIBRATA RATH VS	// // 0
413	D-WP(C)/14661/2024 WP(C)/8108/2024	STATE OF ODISHA M/S TATA STEEL LTD., MUMBAI VS	SARADA PRASANNA SARANGI VS	// // 0
414	D-WP(C)/14350/2024 WP(C)/8109/2024	STATE OF ODISHA CHITTARANJAN CHAINEE VS	PRADIPTA KUMAR PATTANAYAK VS	// // 0
415	D-WP(C)/13184/2024 WP(C)/8110/2024	STATE OF ODISHA MANOJ PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // 0
416	D-WP(C)/14758/2024 WP(C)/8111/2024	STATE OF ODISHA SIBAYAN MOHANTY VS	BRAJA MOHAN SARANGI VS	// // 0
417	D-WP(C)/14768/2024 WP(C)/8112/2024	R.T.O, BALASORE MAA TARINI TRUCKSOWNERS ASSOCIATION, BHADRAK VS	SAILESH CHANDRA SAMANTARAY VS	// // 0
418	D-WP(C)/14054/2024 WP(C)/8113/2024	D.M. AND COLLECTOR BHADRAK NIRANJAN PATRA VS	SWAPNA KUMAR OJHA VS	// // 0
419	D-WP(C)/12427/2024 WP(C)/8114/2024	STATE OF ODISHA PHAGUNI ORAM VS	RAMESH AGARWAL VS	// // 0
		STATE OF ODISHA		//

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420	D-WP(C)/13840/2024 WP(C)/8115/2024	DR. AMIYA RANJAN BARIK VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
421	D-WP(C)/11978/2024 WP(C)/8116/2024	MINA NAYAK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //
422	D-WP(C)/14058/2024 WP(C)/8117/2024	KRUSHNA CHANDRA PANDA VS FINANCEADDITIONAL CHIEF SECY TO GOVT. OF ODISHA, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
423	D-WP(C)/14488/2024 WP(C)/8118/2024	SANTOSH KUMAR SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
424	D-WP(C)/14316/2024 WP(C)/8119/2024	ODISHA ABHIBHABAK MAHASANGHA, BBSR,KHURDA VS DEPT OF SCHOOL AND MASS EDUCATION, BBSR	ADISHA MOHANTY VS	// 0 //
425	D-WP(C)/14854/2024 WP(C)/8120/2024	SATYABRATA OJHA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
426	D-WP(C)/14754/2024 WP(C)/8121/2024	PRAVAT CHANDRA PRADHAN VS R.T.O., NAYAGARH	BRAJA MOHAN SARANGI VS	// 0 //
427	D-WP(C)/14008/2024 WP(C)/8122/2024	JAYANATH PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
428	D-WP(C)/12720/2024 WP(C)/8123/2024	HAREKRUSHNA BEHERA VS STATE OF ODISHA	SHARMISTHA SAMAL VS	// 0 //
429	D-WP(C)/11227/2024 WP(C)/8124/2024	ARTATRANA NAIK VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
430	D-WP(C)/14761/2024 WP(C)/8125/2024	SIBAYN MOHANTY VS R.T.O, KEONJHAR	BRAJA MOHAN SARANGI VS	// 0 //
431	D-WP(C)/10022/2024	SANKHALI SAHU	SATYAJIT SAMAL	//

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	WP(C)/8126/2024	VS STATE OF ODISHA	VS	0 //
432	D-WP(C)/12488/2024 WP(C)/8127/2024	SANTOSH KUMAR SATAPATHY VS STATE OF ODISHA	SAKTI PRASAD DAS VS	// 0 //
433	D-WP(C)/7268/2024 WP(C)/8128/2024	RABINDRA KUMAR BEHERA VS INDIAN BANK, CHENNAI	SANTOSH KUMAR SWAIN VS	// 0 //
434	D-WP(C)/14755/2024 WP(C)/8129/2024	DINESH CHANDRA MOHANTY VS R.T.O, TALCHER	BRAJA MOHAN SARANGI VS	// 0 //
435	D-WP(C)/12972/2024 WP(C)/8130/2024	BICHITRA NANDA CHHUALSINGH VS STATE OF ODISHA	BIGYAN KUMAR SHARMA VS	// 0 //
436	D-WP(C)/14021/2024 WP(C)/8131/2024	RAMESH CHANDRA PRUSTY VS ADDITIONAL CHIEF SECY., TO GOVT., OF ODISHA, FD, BBSR	SWAPNA KUMAR OJHA VS	// 0 //
437	D-WP(C)/13557/2024 WP(C)/8132/2024	MANOJ KUMAR SAHU VS STATE OF ODISHA	MANASI PANDA VS	// 0 //
438	D-WP(C)/13750/2024 WP(C)/8133/2024	MINATI NAYAK VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
439	D-WP(C)/13835/2024 WP(C)/8134/2024	BENUDHAR RANA VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
440	D-WP(C)/10025/2024 WP(C)/8135/2024	FAKIRA SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
441	D-WP(C)/14787/2024 WP(C)/8136/2024	DURGA MADHAB DASH VS STATE OF ODISHA	B Aidhar SAHOO VS	// 0 //
442	D-WP(C)/13177/2024 WP(C)/8137/2024	CHANDAN MALLICK VS	LAXMI PRASAD DWIVEDY VS	// 0

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443	D-WP(C)/14013/2024 WP(C)/8138/2024	STATE OF ODISHA SUDURU SAHU VS ADDITIONAL CHIEF SECY., FD, BBSR,	SWAPNA KUMAR OJHA VS	// // 0 //
444	D-WP(C)/10029/2024 WP(C)/8139/2024	KANHU SAHOO VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
445	D-WP(C)/13200/2024 WP(C)/8140/2024	PANKAJ BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
446	D-WP(C)/12088/2024 WP(C)/8141/2024	SUKANTI MAJHI VS MAHANADI COAL FIELD LTD., SAMBALPUR	SISIR DAS VS	// 0 //
447	D-WP(C)/14756/2024 WP(C)/8142/2024	THE SAMBALPUR DISTRICT CO-OPERATIVE CENTRAL BANK LTD., BARGARH VS JAYAPRAKASH AGRAWAL	BAlDhAR SAHOO VS	// 0 //
448	D-WP(C)/13346/2024 WP(C)/8143/2024	BALMIKI DASH VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
449	D-WP(C)/14102/2024 WP(C)/8144/2024	DUSHMANTA KUMAR BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
450	D-WP(C)/13344/2024 WP(C)/8145/2024	CHANDRAMANI KHAMARI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
451	D-WP(C)/13417/2024 WP(C)/8146/2024	ASHOK KUMAR PATTANAik VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
452	D-WP(C)/13981/2024 WP(C)/8147/2024	DINGAR KUMBHAR VS STATE OF ODISHA	AMBIKA PRASAD RAY VS	// 0 //
453	D-WP(C)/14010/2024 WP(C)/8148/2024	ABHAYA KUMAR SAHU VS ADDITIONAL CHIEF SECY., FD, BBSR	SWAPNA KUMAR OJHA VS	// 0 //

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454	D-WP(C)/11470/2024 WP(C)/8149/2024	SUBRATA DAS VS STATE OF ORISSA	SUKANTA KUMAR BISWAL VS	// 0 //
455	D-WP(C)/14033/2024 WP(C)/8150/2024	MEENA KUMAR SHARMA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
456	D-WP(C)/13745/2024 WP(C)/8151/2024	NAMITA ROUT VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
457	D-WP(C)/6939/2024 WP(C)/8152/2024	P.CHANDRASEKHAR ACHARY VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	// 0 //
458	D-WP(C)/14029/2024 WP(C)/8153/2024	RANJIT MISHRA VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
459	D-WP(C)/14771/2024 WP(C)/8154/2024	CHANCHALA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
460	D-WP(C)/14951/2024 WP(C)/8155/2024	JAYAPRAKASH NAYAK VS STATE OF ODISHA	SAILESH DAS VS	// 0 //
461	D-WP(C)/13476/2024 WP(C)/8156/2024	MAHESH THAKUR VS THE SUB REGISTRAR, SUNDARGARH	PRATIK DASH VS	// 0 //
462	D-WP(C)/14764/2024 WP(C)/8157/2024	MAMATA PADHIARI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
463	D-WP(C)/13193/2024 WP(C)/8158/2024	PAMITA GOUDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
464	D-WP(C)/14160/2024 WP(C)/8159/2024	PRADYUMNA KUMAR DAS VS STATE OF ODISHA	ANUP KUMAR PATTNAIK VS	// 0 //
465	D-WP(C)/14786/2024	M/S.CHAKRADHAR MALLIK.	ITISHREE TRIPATHY	//

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	WP(C)/8160/2024	VS SUPERITENDENT OF CGST AND CENTRAL EXCISE, BERHAMPUR	VS	0 //
466	D-WP(C)/14271/2024 WP(C)/8161/2024	PRATAP KUMAR PAHI VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
467	D-WP(C)/13198/2024 WP(C)/8162/2024	SUKANTA KUMAR DALAI VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
468	D-WP(C)/13465/2024 WP(C)/8163/2024	SURJYA NARAYAN PRADHAN VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
469	D-WP(C)/15110/2024 WP(C)/8164/2024	PRASAD RAY VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
470	D-WP(C)/15065/2024 WP(C)/8165/2024	BISWAJIT ROUT VS CHIEF EXECUTIVE OFFICER, TATA POWR CENTRAL ODISHA DISTRIBUTION LTD., KHURDA	HIMANSU SEKHAR DEO VS	// 0 //
471	D-WP(C)/13420/2024 WP(C)/8166/2024	SATYABRATA SAHOO VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
472	D-WP(C)/15113/2024 WP(C)/8167/2024	DIGAMBAR MANDAL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
473	D-WP(C)/11602/2024 WP(C)/8168/2024	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	BANSHIDHAR SATAPATHY VS	// 0 //
474	D-WP(C)/14106/2024 WP(C)/8169/2024	KHULANA DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
475	D-WP(C)/15115/2024 WP(C)/8170/2024	NITISH CHANDRA MANDAL @ CHONDRO MONDAL VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	// 0 //
476	D-WP(C)/11643/2024 WP(C)/8171/2024	BHARAT CHANDRA DASBABU VS	JYOTIRMAY GUPTA VS	// 0

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477	D-WP(C)/14166/2024 WP(C)/8172/2024	STATE OF ODISHA BIDULATA ROUT VS	PRAMOD KUMAR ROUT VS	// // 0
478	D-WP(C)/14765/2024 WP(C)/8173/2024	STATE OF ODISHA KAYAM YUDDIN VS	NIHAL RATH VS	// // 0
479	D-WP(C)/13045/2024 WP(C)/8174/2024	STATE OF ODISHA SUBASH CHANDRA GRAHACHARYA VS	MANOJ KUMAR MOHANTY VS	// // 0
480	D-WP(C)/13999/2024 WP(C)/8175/2024	STATE OF ODISHA GANGADHAR SA VS	SIBA PRASAD PATRA VS	// // 0
481	D-WP(C)/14740/2024 WP(C)/8176/2024	MCL, SAMBALPUR RAMESH DAS VS	ANUGRAHA NARAYAN SAMANTRAY VS	// // 0
482	D-WP(C)/14774/2024 WP(C)/8177/2024	STATE OF ODISHA BRAJA KISHORE SWAIN VS	LAXMIKANTA MOHANTY VS	// // 0
483	D-WP(C)/10655/2024 WP(C)/8178/2024	STATE OF ODISHA RAMA CHANDRA MOHAPATRA @ PATRA VS	PRAVAT RANJAN SUTAR VS	// // 0
484	D-WP(C)/12085/2024 WP(C)/8179/2024	STATE OF ODISHA DUSMANTA KUMAR PANDA VS	SIDHARTH PRASAD DAS VS	// // 0
485	D-WP(C)/14777/2024 WP(C)/8180/2024	UNION BANK OF INDIA, BERHAMPUR ABHIRAM BEHERA VS	MAHENDRA KUMAR SAHOO VS	// // 0
486	D-WP(C)/14050/2024 WP(C)/8181/2024	STATE OF ODISHA NALU SAHOO VS	BEDA PRAKASH PANDA VS	// // 0
487	D-WP(C)/14632/2024 WP(C)/8182/2024	STATE OF ODISHA DR.SAUMYASRI RATHA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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488	D-WP(C)/13482/2024 WP(C)/8183/2024	SATRUGHNA ROUL VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
489	D-WP(C)/13642/2024 WP(C)/8184/2024	CHARAN DEEP VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
490	D-WP(C)/14926/2024 WP(C)/8185/2024	KANAKALATA SARANGI VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
491	D-WP(C)/13644/2024 WP(C)/8186/2024	KODANDAPANI BARAL VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
492	D-WP(C)/12048/2024 WP(C)/8187/2024	BASANTA KUMAR BISWAL VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
493	D-WP(C)/13932/2024 WP(C)/8188/2024	SUBASH CHANDRA KHADANGA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
494	D-WP(C)/13518/2024 WP(C)/8189/2024	KANHU CHARAN DAS VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
495	D-WP(C)/13998/2024 WP(C)/8190/2024	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //
496	D-WP(C)/14858/2024 WP(C)/8191/2024	PROF DR. RAMESH CHANDRA MOHAPATRA VS STATE OF ODISHA	NRUSINGH CH. ROUT VS	// 0 //
497	D-WP(C)/13485/2024 WP(C)/8192/2024	SURENDRANATH MISHRA VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
498	D-WP(C)/8556/2024 WP(C)/8193/2024	ADHIKARI DAS VS THE PRESIDING OFFICER, LABOUR COURT, BBSR	AMITAV TRIPATHY VS	// 0 //
499	D-WP(C)/13554/2024	BISWAJIT NAYAK	BRUNDABAN ROUT	//

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	WP(C)/8194/2024	VS STATE OF ODISHA	VS	() //
500	D-WP(C)/9978/2024 WP(C)/8195/2024	SURENDRA MALIK VS STATE OF ODISHA	SATYAJIT SAMAL VS	// () //
501	D-WP(C)/12663/2024 WP(C)/8196/2024	RANJIT SAMAL VS SUPERITENDENT ENGINEER, TPCODL, CUTTACK	NIRANJAN PRASAD PATRA VS	// () //
502	D-WP(C)/13992/2024 WP(C)/8197/2024	BARSHA PRADHAN VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// () //
503	D-WP(C)/13881/2024 WP(C)/8198/2024	KELU SAMANTARAY VS STATE OF ODISHA	RAMESH KUMAR SAHU VS	// () //
504	D-WP(C)/13533/2024 WP(C)/8199/2024	BRUNDABAN NAYAK VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO (1) VS	// () //
505	D-WP(C)/13986/2024 WP(C)/8200/2024	KANTI MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// () //
506	D-WP(C)/14538/2024 WP(C)/8201/2024	MANOJ KUMAR DASH VS STATE OF ODISHA	JAGAMOHAN PATTANAIAK VS	// () //
507	D-WP(C)/14091/2024 WP(C)/8202/2024	ANUPAMA DALAI VS SECRETARY, STATE TRANSPORT AUTHORITY, CUTTACK	TUSAR KANTA MISHRA VS	// () //
508	D-WPCRL/9049/2024 WPCRL/28/2024	PRATIMA BARIK VS STATE OF ODISHA	SANKARACHARYA CHOUDHURY VS	//0 () //
509	D-ABLAPL/6584/2024 ABLAPL/3384/2024	AJIT SAHU @ SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /27 /2024 () //
510	D-ABLAPL/8068/2024 ABLAPL/3385/2024	MANOJ KUMAR MALLIK VS	DEEPAK KU SAHOO VS	DERABIS /37 /2024 ()

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511	D-ABLAPL/8324/2024 ABLAPL/3386/2024	STATE OF ODISHA SUDHAKARA MAHALIK VS	SUBODH KUMAR MOHANTY VS	// / /0 J.M.F.C.,DASAPALLA(Nayagarh) 2(B)CC/000002/2024
512	D-ABLAPL/8781/2024 ABLAPL/3387/2024	STATE OF ODISHA MANTU ROUT VS	PRAVAT KUMAR NAYAK VS	COLLIERY /110 /2024 ()
513	D-ABLAPL/8070/2024 ABLAPL/3388/2024	STATE OF ODISHA RAJESH KUMAR MISHRA VS	DIPAK KUMAR SAHOO VS	// ANGUL TOWN /369 /2023 ()
514	D-ABLAPL/9383/2024 ABLAPL/3389/2024	STATE OF ODISHA CHOUDHURY SENHASHISH PARIJA VS	PANKAJ KUMAR SAHOO VS	// MALGODOWN /63 /2024 ()
515	D-ABLAPL/9582/2024 ABLAPL/3390/2024	STATE OF ODISHA AKASH ROUT VS	ASUTOSH TRIPATHY VS	// INDUASTRIAL,NISA /146 /2023 ()
516	D-ABLAPL/9646/2024 ABLAPL/3391/2024	STATE OF ODISHA BIJAY KUMAR PATTNAIK @ BIJAY PATTNAIK VS	SAMBIT BISWAL VS	// PATKURA /3 /2024 ()
517	D-ABLAPL/9652/2024 ABLAPL/3392/2024	STATE OF ODISHA SUSHANTA KUMAR LENKA VS	SOUBHAGYA KUMAR DASH VS	// BANARAPAL /110 /2024 ()
518	D-ABLAPL/8907/2024 ABLAPL/3393/2024	STATE OF ODISHA PRADIP KABI @ PRADEEP KABI VS	SUSANTA KUMAR BARAL VS	// NIHALPRASAD /46 /2024 ()
519	D-ABLAPL/9662/2024 ABLAPL/3394/2024	STATE OF ODISHA TARAK CHANDRA MANDAL VS	MANORANJAN PADHY VS	// SEA BEACH /59 /2024 ()
520	D-ABLAPL/9005/2024 ABLAPL/3395/2024	STATE OF ODISHA SARTHAK DASH VS	PRASANNA KUMAR PARHI VS	// SAHADEV KHUNTA /76 /2024 ()
521	D-ABLAPL/9673/2024 ABLAPL/3396/2024	STATE OF ODISHA BIBHUTI SAMAL VS	ANIRUDHA DAS VS	// BANARAPAL /111 /2024 ()
		STATE OF ODISHA		//

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522	D-ABLAPL/9680/2024 ABLAPL/3397/2024	AMARENDRA RANASINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	BANAPUR P.S. /126 /2024 () //
523	D-ABLAPL/9028/2024 ABLAPL/3398/2024	BACHAN DIGAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	//0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000019/2021
524	D-ABLAPL/9684/2024 ABLAPL/3399/2024	SUNIL KUMAR NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /40 /2023 () //
525	D-ABLAPL/7266/2024 ABLAPL/3400/2024	CHINTU @ PRADEEP KUMAR SAHU VS STATE OF ODISHA	DIPAK KUMAR SAHOO VS	BANTALA /391 /2023 () //
526	D-ABLAPL/9050/2024 ABLAPL/3401/2024	DEBENDRA PRADHAN @ DEBA PRADHAN @ GANDU VS STATE OF ODISHA	SAUMYA RANJAN PRADHAN VS	SATYABADI /218 /2019 () //
527	D-ABLAPL/9068/2024 ABLAPL/3402/2024	SAROJ MANGARAJ VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /62 /2024 () //
528	D-ABLAPL/9092/2024 ABLAPL/3403/2024	MUKESH MALLICK @ PANKAJ MALLICK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	BALIKUDA /355 /2023 () //
529	D-ABLAPL/7606/2024 ABLAPL/3404/2024	DILU @ DILLIPA BARIKI VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /182 /2015 () //
530	D-ABLAPL/9184/2024 ABLAPL/3405/2024	PRATAP SAMANTARAY VS STATE OF ODISHA	KODANDA KUMAR BHUYAN VS	KHANDAPARA /50 /2022 () //
531	D-ABLAPL/9265/2024 ABLAPL/3406/2024	BIBEKANANDA BINDHANI @ KULU VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	MURUDA /85 /2024 () //
532	D-ABLAPL/8142/2024 ABLAPL/3407/2024	MANOJ SETHI @ TULUA VS STATE OF ODISHA	RANJIT MOHANTY VS	RAJNAGAR /77 /2024 () //
533	D-ABLAPL/8603/2024	JITENDRA MALLICK	RAGHUNATH DASMOHAPATRA	ASTARANGA /49 /2024

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	ABLAPL/3408/2024	VS STATE OF ODISHA	VS	() //
534	D-ABLAPL/8621/2024 ABLAPL/3409/2024	DASH AKASH @ DAS AKASH VS STATE OF ODISHA	JNYANANANDA PANDA VS	BANGOMUNDA /23 /2021 () //
535	D-ABLAPL/9496/2024 ABLAPL/3410/2024	UTAKAL KESARI PAUL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RASGOBINDPUR /75 /2024 () //
536	D-ABLAPL/8819/2024 ABLAPL/3411/2024	ABHILASH BARIK VS STATE OF ODISHA	NIRMAL KUMAR PANDA VS	KHAIRA /65 /2024 () //
537	D-ABLAPL/7855/2024 ABLAPL/3412/2024	SURENDRA MANDAL VS STATE OF ODISHA	SIDHARTHA DAS VS	CHAULIAGANJA /56 /2024 () //
538	D-ABLAPL/9566/2024 ABLAPL/3413/2024	BIKASH CHANDRA NAYAK VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	KENDRAPARA SADAR /163 /2024 () //
539	D-ABLAPL/8895/2024 ABLAPL/3414/2024	DHARMANANDA MALLICK VS STATE OF ODISHA	NISHIKANTA MISHRA VS	//0 J.M.F.C.,PIPILI(Puri) ICC/0000101/2023
540	D-ABLAPL/9567/2024 ABLAPL/3415/2024	GURUPAD SANTRA VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	MARSHAGHAI /63 /2024 () //
541	D-ABLAPL/8942/2024 ABLAPL/3416/2024	SUSHIL BEHERA @ TIMAN @ RANJEET BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	DHENKANAL SADAR /197 /2018 () //
542	D-ABLAPL/9668/2024 ABLAPL/3417/2024	ANASUYA TRIPATHY VS STATE OF ODISHA	SANJIB RAY VS	CDA-II /20 /2024 () //
543	D-ABLAPL/8180/2024 ABLAPL/3418/2024	NABAGHAN MALLIK VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	SUKINDA /20 /2024 () //
544	D-ABLAPL/8997/2024 ABLAPL/3419/2024	DHULESWAR MALLICK VS	RAGHUNATH DASMOHAPATRA VS	ASTARANGA /242 /2023 ()

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545	D-ABLAPL/9560/2024 ABLAPL/3420/2024	STATE OF ODISHA JYOTI RANJAN KAR VS STATE OF ODISHA	SARADA PRASAD DASH VS	// SORO /224 /2024 () //
546	D-ABLAPL/9181/2024 ABLAPL/3421/2024	SIBU ROUT @ SUSANTA ROUT VS STATE OF ODISHA	ARIJEET MISHRA VS	CHANDABALI /93 /2024 () //
547	D-ABLAPL/9205/2024 ABLAPL/3422/2024	NABINA @ NABAGHANA BEHERA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /178 /2024 () //
548	D-ABLAPL/9391/2024 ABLAPL/3423/2024	BASANTA PALAI @ POLAI VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /128 /2024 () //
549	D-ABLAPL/9572/2024 ABLAPL/3424/2024	PRABIN KUMAR TUDU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	MAHILA (BERHAMPUR) /34 /2024 () //
550	D-ABLAPL/9512/2024 ABLAPL/3425/2024	GODABARI CHHOTARAY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	BEGUNIA P.S. /92 /2024 () //
551	D-ABLAPL/9545/2024 ABLAPL/3426/2024	MAHESH KUMAR TRIPATHY @ BIBEK TRIPATHY VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /183 /2024 () //
552	D-ABLAPL/9577/2024 ABLAPL/3427/2024	ANADI CHARAN LENKA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
553	D-ABLAPL/9710/2024 ABLAPL/3428/2024	INDRADYUMNA MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /88 /2024 () //
554	D-ABLAPL/9600/2024 ABLAPL/3429/2024	SANJEEB KUMAR PANDA VS STATE OF ODISHA	BASANTA KUMAR DAS VS	BARIPADA TOWN /197 /2024 () //
555	D-ABLAPL/9725/2024 ABLAPL/3430/2024	ABHIMANYU BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /68 /2024 () //

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556	D-ABLAPL/9615/2024 ABLAPL/3431/2024	PURNA CHANDRA SAHOO VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 () //
557	D-ABLAPL/9728/2024 ABLAPL/3432/2024	BHABANA@DEEPAK JENA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	MANGALPUR /144 /2023 () //
558	D-ABLAPL/9625/2024 ABLAPL/3433/2024	MADHABA CH. PRADHAN VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	KANIHA /93 /2024 () //
559	D-ABLAPL/9733/2024 ABLAPL/3434/2024	FAKIRA CHARAN BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /67 /2024 () //
560	D-ABLAPL/9735/2024 ABLAPL/3435/2024	SUBASH CH. BEHERA @ SUBASH CHANDRA BEHERA @ SUBHAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHURDA SADAR /71 /2024 () //
561	D-ABLAPL/9745/2024 ABLAPL/3436/2024	SK.ANIM@SK.ANISH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /104 /2024 () //
562	D-ABLAPL/9634/2024 ABLAPL/3437/2024	BISWAJIT BISWAL VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	KANDARPUR /185 /2023 () //
563	D-ABLAPL/9658/2024 ABLAPL/3438/2024	KHIROD BEHERA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GOPALPRASAD /81 /2024 () //
564	D-ABLAPL/8626/2024 ABLAPL/3439/2024	RANJAN KUMAR BEHERA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	INDUSTRIAL ESTATE PS /52 /2024 () //
565	D-ABLAPL/9367/2024 ABLAPL/3440/2024	RAJ MEHER VS STATE OF ODISHA	SWAYAMPRAVA DASH VS	BELPARA /63 /2024 () //
566	D-ABLAPL/9665/2024 ABLAPL/3441/2024	RAHUL KUMAR SINGH VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	BELPAHAR /52 /2024 () //
567	D-ABLAPL/9865/2024	RABINDRA KUMAR NAYAK @ BULA MALIK	SAMARENDRA MOHANTY	BHADRAK RURAL /208 /2024

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :04/04/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/3442/2024	VS STATE OF ODISHA	VS	() //
568	D-ABLAPL/9701/2024 ABLAPL/3443/2024	BIKASH NAYAK VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	MARKAT NAGAR /45 /2024 () //
569	D-ABLAPL/9703/2024 ABLAPL/3444/2024	MANOJ KUMAR MOHAPATRA VS STATE OF ODISHA	ALOK KUMAR PANDA VS	CHOUDWAR /163 /2024 () //